

*The House re-assembled after lunch at two of the clock,*

MR. DEPUTY CHAIRMAN *in the Chair.*

### **ANNOUNCEMENT BY THE CHAIR**

MR. DEPUTY CHAIRMAN: Hon. Members, there is an announcement.

In view of the requests received from the Minister of Parliamentary Affairs and the Minister of Minority Affairs, the Bill listed for withdrawal in the Revised List of Business will be taken up immediately after the disposal of the Finance (No.2) Bill, 2024. Now, the Jammu and Kashmir Appropriation (No.3) Bill, 2024 and the Appropriation (No.2) Bill, 2024, are for consideration and return. The Finance (No.2) Bill, 2024, is for introduction and return. As per the recommendation of the Business Advisory Committee, the hon. Minister of Finance shall give reply to the discussion on the Jammu and Kashmir Appropriation (No.3) Bill, 2024; the Appropriation (No.2) Bill, 2024, and the Finance (No.2) Bill, 2024, together.

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### **GOVERNMENT BILLS**

\* **The Jammu and Kashmir Appropriation (No.3) Bill, 2024**

\* **The Appropriation (No.2) Bill, 2024**

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**The Finance (No.2) Bill, 2024**

MR. DEPUTY CHAIRMAN: Now, Smt. Nirmala Sitharaman to move the motion for consideration and return of the Finance (No.2) Bill, 2024.

THE MINISTER OF FINANCE; AND THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, I move:

"That the Bill to give effect to the financial proposals of the Central Government for the financial year 2024-25, as passed by Lok Sabha, be taken into consideration."

MR. DEPUTY CHAIRMAN: Would you like to say something, Madam?

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\* Discussed together.

SHRIMATI NIRMALA SITHARAMAN: No, Sir. Not now. Thank you.

*The question was proposed.*

MR. DEPUTY CHAIRMAN: Motion is moved. I, now, call upon the Members whose names have been received for participation in the discussion.

SHRI DEREK O'BRIEN (West Bengal): Sir, I am on a point of order.

MR. DEPUTY CHAIRMAN: Is point of order on this Bill, because this Bill has already been moved? आप जानते हैं कि ...

SHRI DEREK O'BRIEN: Sir, the point of order is on the running of the House. I am taking thirty seconds point of order.

MR. DEPUTY CHAIRMAN: You can take.

SHRI DEREK O'BRIEN: The point of order does not have to be on the introduction of the Bill.

**श्री उपसभापति:** आप नियम अच्छी तरह जानते हैं कि जो बिल move हो चुका है, अगर उस पर आपका प्वाइंट ऑफ ऑर्डर है, तभी मैं उसको entertain करूँगा।...(व्यवधान)...

SHRI DEREK O'BRIEN: Sir, please allow me to speak. I am not here to disrupt the House.

AN HON. MEMBER: Mention the rule.

SHRI DEREK O'BRIEN: I will mention two rules. Look at the book seriously. The notice given in the morning was under Rule 267. ...*(Interruptions)*... One minute, please. ...*(Interruptions)*... I know little about the rules. I am still learning. ...*(Interruptions)*... Sir, the discussion that is going to carry on, I just want to bring to your attention that five hon. Members...

MR. DEPUTY CHAIRMAN: I am not allowing it. ...*(Interruptions)*... No, no. ...*(Interruptions)*... The Bill has already been moved. ...*(Interruptions)*...

SHRI DEREK O'BRIEN: One minute, Sir. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: अगर आपका प्वाइंट ऑफ ऑर्डर इस विषय पर होता, तो मैं entertain करता।...*(व्यवधान)*...

SHRI DEREK O'BRIEN: Look at Rule 176. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: I am clear about the rules. ...*(Interruptions)*...

SHRI DEREK O'BRIEN: Sir, I am not; please listen to me. ...*(Interruptions)*...

**श्री उपसभापति:** बिल move हो गया है, उस पर ही मैं प्वाइंट ऑफ ऑर्डर को entertain कर सकता हूँ।...*(व्यवधान)*...

SHRI DEREK O'BRIEN: I am calling out the rule. ...*(Interruptions)*... Sir, I am calling out the Rule 176. ...*(Interruptions)*... Sir, look at Rule 176. That is all. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: No, no. Please, no. ...*(Interruptions)*... Mr. Derek, I know the rules. ...*(Interruptions)*... I am telling you...

**श्री देरेक ओब्राइन:** सर, मैं कोई झगड़ा नहीं कर रहा हूँ, बल्कि मैं एक सुझाव दे रहा हूँ।...*(व्यवधान)*...

**श्री उपसभापति:** कृपया आप बोलें।

SHRI DEREK O'BRIEN: Sir, under Rule 176, there is a notice for consideration before you. That is all I am saying. It is on the Vinesh Phogat issue. That is all. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Thank you. ...*(Interruptions)*... That is all. No, no. Nothing is going on record. ...*(Interruptions)*... Hon. Members, please, take your seat. ...*(Interruptions)*... No, no. Nothing is going on record. ...*(Interruptions)*... Please, माननीय सदस्य, आप अच्छी तरह जानते हैं कि जो विषय introduce हो चुका है, अगर उस पर कोई प्वाइंट ऑफ ऑर्डर है, वही entertain हो सकता है। अगर आप इस समय दूसरे विषय पर प्वाइंट ऑफ ऑर्डर उठाते हैं, तो वह गलत है और वह नहीं जाएगा। It is not

entertained. I request Derekji, you are a senior Member, do not misuse such kind of things, please. Now, we will start the discussion. Shri Vivek K. Thanka.

SHRI VIVEK K. TANKHA (Madhya Pradesh): Mr. Deputy Chairman, Sir. Let me start with a quotation from Justice Hidayatullah which he said while he was deciding a matter way back in 60s about a book called 'Lady Chatterley's Lover.' It had been proscribed. So, he said, 'No books are good or bad; they are either well written or badly written.' Taking it further, I would say that any Budget is neither good nor bad; some portions are good, some portions are errors of judgment and some portions, I would say, are lost opportunities. This is a world of AI. And, in a world of AI, there is a very apt Hindi saying, "गुरु की जगह हमने गूगल को दे दी, जानकारी से ज्यादा समझदारी में ही कमी है।" We have a lot of जानकारी but less समझदारी। Now, the positive points are these. Madam, I remember I had raised the SMA issue, Spinal Muscular Atrophy issue, many years back. You were the Finance Minister. I had said, about 2,500 children die every year. The drug costs Rs. 23 crores where Rs.16 crores is the cost and Rs. 7 crores is the excise. That issue has been largely addressed and I say thank you for that.

I would also say that custom duties on cancer medicines and life-saving medicines have been reduced from ten per cent to zero per cent. It is a positive step. Reduction in customs duty on raw material for leather, garments and footwear, from ten per cent to zero per cent, is a positive step. Although this has happened after 11 Budgets by this Government and seventh by the hon. Finance Minister, when India has lost the competitive edge to Bangladesh, Vietnam, Cambodia and China. You abolished the angel tax. It is welcome. Tax rate for foreign companies has been slashed. I am not sure whether this will enhance the FDI, but we have nothing against it. But, Madam, the error of judgment started when you missed the middle class. The Finance Minister stated in her Budget speech that it is for the middle class, whereas it should have been of the middle class. Yes, you have not really addressed the middle-class, because you began the Budget by indirect taxes instead of direct taxes, knowing very well that indirect taxes are regressive, take a much larger percentage of low-income individuals. Just as a matter of some calculations, if we take contribution of taxes, indirect taxes in 2010 constituted 55 per cent whereas in 2022, it was 66 per cent and in 2010, direct taxes were 44 per cent whereas in 2022, they were 34 per cent. It directly affects the poor as they pay more tax on goods and services. Indirect taxes are non-equitous in the sense it covers the poor and the rich together. Direct taxes cover the people who are earning. So indirect taxes, in my opinion, should always be taken as a second step, not as the first step of earning. Then, you have

Corporate Gross Revenue Receipts. The Corporate tax was 37 per cent in 2010. In 2022, it was 26 per cent. The Personal Income Tax was 17 per cent in 2010, it was 28 per cent in 2022. There is an increase in percentage of Personal Income Tax collection, than the Corporation tax shows that the Government is collecting more from middle class households. Reduction in Corporate taxes in 2019 only benefited company promoters. That 18 per cent GST is being charged on life and medical insurance. I would say, if there is a biggest challenge that any class today faces, it is the middle class. For the poorer section, you have the Ayushman Scheme. For the rich, it does not matter, but for the middle class, in half of them, mediclaims do not work, or if they work, they are not sufficient. And, it is a huge challenge and a huge burden for the middle class. And, I would say, today, it is a sin to fall ill in a middle class family. If somebody falls ill in a middle class family, believe me, sometimes they get wrecked, sometimes they get ruined.

Coming to farmers, custom duty on ammonium nitrate increased from 7.5 per cent to 10 per cent while subsidy on fertilizers has been reduced. Farmers will get directly impacted as their input cost will increase. Two, statutory demand for Minimum Support Price was not delivered, which is the biggest demand of the farmers in the country today. And third, however, the fertilizer subsidy has been decreased by one lakh crores. No pro-farmer sentiment in this Budget can be seen. And, that is why, Madam, I think the farming community, I am sure, must not be very overjoyed or joyed with this Budget.

The Indian pharmacy is one of our best sectors. Drastic hike on custom duty on laboratory chemicals from 10 cent to 150 per cent will convert this flourishing industry into a struggling industry. Indian pharmaceutical industry is estimated at around 50 billion. India ranks third, worldwide, for pharmaceutical production by volume and exports pharmaceuticals to more than 200 countries and territories. R&D will be affected, specifically pertaining to pharmaceutical and biotech industry. Research, in general, will be affected. India spends 0.6 per cent of its GDP on R&D. You are killing that also.

Now, I will talk about Capital Gains. I would say, the short-term capital gains increased from 15 to 20 percent and there is Securities Transaction Tax, STT, on capital gains. When the stock market is witnessing exponential growth in terms of retail investors, mostly from the middle class and young people, young India finds this fascinating. It is the young people today who are the biggest participants in the stock market. They may not be the richest people, but they may be the most enthusiastic participants. The National Stock Exchange alone saw retail investors share grow from 33 per cent in 2016 to 45 per cent in 2021. This shows that the Government wants to

fund the Budget through taxing the middle class. Hon. Finance Minister, if we think deeply or we think briefly, these are the two options before us, sometimes it is a lack of thought process. More than 2,500 amendments were incorporated in GST law since 2017. A new income tax law seems to be on the anvil. The amended criminal laws, which have just come, have just started troubling the law courts and the lawyers and now the new income tax law will haunt the taxpayers.

Then there is 'Long term capital gains'. All financial and non-financial assets will attract the long-term capital gains at 12.5 per cent in case of equities and decreased from 20 per cent in case of real estate. Indexation benefit was removed, but now rolled back partially. I welcome that. Real estate will take a big hit. Construction sector is the biggest employer after agriculture and manufacture. More than 20 per cent of the real estate investment is by NRI. Foreign investment will be drastically impacted because after you opened this sector to foreign investment, NRIs were the biggest participants in this. Twenty per cent of the booking is of the NRIs if you analyze the purchase. I would also say, the 'Make in India' was rolled out in 2014, but only after 10 years have we come up with a six-monthly commitment to review, to tackle the distorted custom duty inverted tax structure. No new tax benefits have been given to start-ups. Women entrepreneurs are left out of the Budget.

Now, I would come to 'Lost opportunities.' Madam Finance Minister, this is your seventh year, and the women of India look at you as an icon. You, for them, represent their empowerment. But there is no tax slab for women in India. Budget allocation should have been there to promote women entrepreneurs. Every city should have a dedicated complex for women entrepreneurs to work. The need of the hour is to accommodate many Micro, Small, and Medium Enterprises, MSMEs, women entrepreneurs in one facility, providing them with big and safe office spaces to work. If you really want that pyramid of women who actually contribute to the GDP of India to do well, you need to have these complexes for them. Just putting them as part of a Mudra scheme or providing them some skills is not good enough. They just can't afford to buy a property. They just can't afford to buy a house or an area for commercial utilization.

So, this is an important facet. You could bring dedicated complexes for women in, at least, all major tier-2 and tier-3 cities. More women hostels for working women should have been set up in cities. Talking about work, skill development lacks focus. This is the seventh Budget by a Finance Minister, and the women expected much more.

Sir, coming to employment, more schemes have been formulated for creation of jobs in the informal sector. Limits for *Mudra* loan have been increased only for

previous beneficiaries of the highest slab. Lower slab for new entrants has not been increased and remains the same. Only the slab under *Tarun* has been increased from Rs. 10 lakhs to Rs. 20 lakhs.

Madam Finance Minister, I don't believe that your Internship scheme can succeed. According to the Internship Scheme, one crore youth between the age of 21 to 24 years will get internship in 500 companies in the next five years. The top 500 companies hired around 70 lakh people. How could they have one crore interns? So what I am trying to say is that this is a myth. If you reach this figure in five years, I would salute you, but I think it is just not possible. It is an ambition, a very ambitious programme, which I don't think would take off properly from the ground. And then you tell us about the people who are ineligible to participate. They are candidates from the IIT, IIM, IISER, CA, CMA, etc., those who have any member of the family assessed to Income Tax and those who have any member of the family working as a Government employee. Then how many people are eligible? Most people would have somebody who is assessed to tax. A lot of people would have a family member in Government service. Now, if all of them are not eligible, then frankly speaking, what is your pool of eligibility? Frankly, it surprises me that when we are keeping out such a huge section, how does it serve the purpose at all?

Coming to education, your own National Education Policy, 2020 called for an allocation of six per cent of the GDP to education, but the allocation is just 0.38 per cent of the GDP. Allocation for higher education has dropped from Rs. 47,620 crore from the Revised Estimates of Rs. 57,244 crores in the 2023-24 Budget. Only re-branding Nehruvian era institutes such as the IIT, the IIM, the IISc., and JNU as 'centers of excellence' and 'institutes of eminence' would not work. Please think of granting some relief to the students who have taken education loan. With a sector where you don't get employment, how are they going to repay the loans if there is no relief given to the students? I am sure it is a huge community whose problems go unaddressed. Today, the problem is that most of these institutions, instead of being manned by real hardcore professionals, get manned by people who are close to your political party or political thinking. I think that is not good for the country. Students should be taught how to think and not what to think. More than 10 lakh students choose to study abroad.

Coming to Information Technology, India saw an IT revolution in the 80s and 90s because of least intervention from the Government side. India captured the imagination of the world by its IT boom. But what are we thinking about the knowledge cities? India lacks the knowledge cities that you have in San Francisco, Singapore, Tokyo, Stockholm, due to their strong emphasis on technology,

innovation, education and research at a high premium. The concept of knowledge cities is alien to this country. Brain drain is at an all-time high coupled with thousands of high-net-worth individuals leaving the country.

**श्री उपसभापति:** माननीय विवेक जी, आपकी पार्टी के एक और वक्ता हैं।

SHRI VIVEK K. TANKHA: Then, the biggest, or one of the most exciting features of the Budget used to be the Railway Budget. That has just disappeared. It is not there. The common man was always waiting to hear the Railway Budget, the facilities that would come, etc. Madam Finance Minister, more than 6,800 train stations were shut down citing financial viability. Many artisans, small vendors, micro-businessmen and students are all affected because of this. The concept of cheap public transport is not to gain profit, but for a larger social good. Now let me tell you, by example; the ticket cost for a travel in Belgahana near Bilaspur in Chattisgarh used to be 10 to 20 rupees, but now they have to take a bus and pay around 100 rupees.

(MR. CHAIRMAN *in the Chair.*)

In Japan, even to accommodate one student, they decided to operate a train. So, my case is that unless the railways open up to the issues of people and there are proper budgetary provisions for various improvements and enhancements, this opportunity is a lost opportunity.

Budget allocation for defence is not sufficient. China and Pakistan increased their defence budget by 7.2 per cent and 17.6 per cent respectively in order to boost their defence spending. The defence allocation is 1.9 per cent of the GDP in the present Budget, which is the lowest since 1960. What happens to the dream of General Rawat of theatrisation? Where is that allocation for theatrisation? Defence sector needs massive upgrades and significant strides are to be taken towards the same. India has not been able to capture the market of defence manufacture because of R&D and other deficiencies. We have defence production industries at, for example, Jabalpur, from where I come. At one time, these factories used to employ 1.25 lakh people. Today, they employ 10,000 people and the factories are on the verge of virtual closure. I mean there is hardly any work for the factory men. The private sector is being stressed, but no outcome of positive results. I remember, when you were Defence Minister, you called a meeting of MPs. You knew the problem of the cantonments. You knew the problem that in cantonments the civilians have a huge issue. And today they have all kinds of land issues; they have all kinds of



movement issues, and you said, let us try to segregate them. That never happened. You took the first step, but after that first step, the second, third, fourth step never came. So, today, this issue of cantonment and army areas being separated is still in limbo.

In research and space research, our scientists of DRDO and ISRO are the best in the world. I am reminded of that film on Nambi Narayanan, the ISRO scientist, who suffered. He epitomises the suffering.

MR. CHAIRMAN: Which film?

SHRI VIVEK K. TANKHA: Rocketry: The Nambi Effect, his life story, where the Supreme Court intervened and gave him compensation. He got a Padma Vibhushan but after suffering of 15-20 years, his brilliance was acknowledged by India at all levels. How scientists can be framed in fake cases came out in that whole episode. What I am trying to say is that your best scientists need more hand-holding. They need better pushing. Unless and until we do more for these scientists, how are we going to go further in this whole thing?

I remember about semiconductor industry after COVID. It was a supply chain at a point. We couldn't take advantage of it by bringing them from Taiwan. It is Malaysia, Cambodia and Vietnam who took advantage of it. So, my problem, today, is, even though you have worked hard to bring a Budget, but, at the end of the day, the country also looks for quality workmanship. And what is this quality workmanship when we have a leaking airport, a leaking metro station, leaking papers, and now even a brand new leaking Parliament? I think we have a lot to do, a lot to change, and a lot to take ahead. Thank you.

SHRIMATI RAMILABEN BECHARBHAI BARA (GUJARAT): \* "Hon. Chairman Sir, hon. Narendrabhai Modi has become the Prime Minister of India for the third consecutive term. Through you Sir, I extend my gratitude to the people of India and also congratulate them for giving their mandate in favour of Shri Narendrabhai Modi, the hon. Prime Minister of India. I would also like to offer my greetings and gratefulness to the hon. Minister of Finance Smt. Nirmala Sitharaman, the pride of the women of India, for presenting the Budget for the 140 crore people of this Nation. This Finance Bill is for the poor people of the country. This Finance Bill is for the empowerment of the farmers of the country. The Bill is aimed at strengthening the

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\* English translation of the original speech delivered in Gujarati.

position of women in society, empowering and promoting their welfare and providing employment opportunities to the youth. Sir, this inclusive Bill empowers the vision of a developed India and emerges as a roadmap leading to a developed nation.

Sir, I am very happy as well as sad to say this. Whether it is the debate on the Finance Bill or any other matter, I listen to hon. Members of Parliament, including Members of the Opposition. The Members of Opposition also say that it is an inclusive Budget and welcome it. But they also have compulsion. While they make comments in the House, they also say within their minds that this Budget is good. The situation is changing and new opportunities are emerging. This Bill will change the image and the destiny of our countrymen.

Sir, I would like to talk about the farmers of our country. I want to tell the august House about how dedicated the Modi Government is for farmers and how much it is concerned about their welfare. When Narendrabhai was the Chief Minister of Gujarat, he saw that farmers were leaving agriculture and moving towards cities. They considered agriculture to be a poor profession and felt helpless. At such time, as the then Chief Minister of Gujarat, Narendrabhai Modi decided that he would empower the farmers by doubling their income. Sir, a scheme namely, Laboratory to Land was formulated with the help of agro-scientists. All the scientists who were doing experiments in the laboratory were taken to the fields through the 'Krishi-Rath Scheme'. Efforts were made to seek the answers to questions like, how is the land of the farmers, what kind of fertilizer is required, how much water is required, what type of seeds are required? During Congress regime, the income of the farmers was Rs 9,000, which was increased due to Modiji's efforts, his guidance and the arrangement of agricultural festivals. The production increased tenfold, to the tune of one lakh crore. What did Modiji not do when he became the Prime Minister of the country! Today I am happy to say this. Hon, Finance Minister is also sitting here. She has talked about the welfare of farmers. Kisan Samman Nidhi is being allocated. Ask a poor farmer how he feels when two thousand rupees come to his pocket. A son may not give money to his father, but the Prime Minister of this country, like a son, deposits two thousand rupees in the bank accounts of farmers, every four months. Sir, the misery of the farmers needs to be understood. These two thousand rupees are important. The Opposition used to say during the elections that if they would be victorious, they would deposit eight and a half thousand rupees in the bank accounts of Farmers, 1<sup>st</sup> August onwards. Sir, I check my bank account every day to see when the money would be deposited there. The women of the country are waiting, the poor

people of the country are waiting. The Congress Government was \* the poor by giving empty promises. That past cannot be forgotten. Sometimes a person can be fooled. Sorry. You can fool a person once. But no one can be fooled forever. The Prime Minister of the country, Modi ji, is working today as the saviour of the poor and the farmers. I come from a rural area. Modiji has resolved to develop villages, help small farmers who cultivate coarse grains. Small farmers who grow maize, millet, sorghum etc. have been made famous by Modiji at the world level today. The Modi Government has earned fame for these farmers worldwide due to Millets. Sir, today the demand of millets in hotels is increasing. How to double the income of the farmers, improve the economic condition of the farmers, improve the well-being of the farmers? The Modi Government is making continuous efforts. Provisions have been made in this regard within this Budget. Emphasis has been laid on natural farming. Provisions have been made in this Bill to provide training and assistance to more than one crore farmers of the country with a view to move farmers towards organic farming. In order to get guidance on natural farming, the aim of imparting necessary training to farmers with emphasis on organic farming, has been set in this budget. Apart from this, provision has been made in this Budget to establish more than ten thousand centers to facilitate organic farming and to provide seeds and also other tools for the same. The small farmers of the village grow oilseeds. Mustard seeds are grown. You come from Rajasthan. You live near tribal areas. There, farmers grow mustard, peanuts, soyabeans - all these oilseeds. Crude groundnut oil is also extracted in this area. The Bill also provides a policy on how these oilseed farmers can become self-sufficient. Not only this, Sir, animal husbandry and fisheries have also been combined with agriculture. In this Bill, a provision has been made to develop an integrated approach for the farmers. The Bill also provides for a market arrangement where the farmer can raise animals along with farming, grow vegetables, and use those vegetables for his own household and sell the extra vegetables outside. Sir, there is another provision made in this Budget - for the poor. Many slogans were given to eradicate poverty. It was much publicized. It was said that poverty would be eradicated. But was it true? After independence of the country, the poor have been used only as a vote bank. Tribal, Dalit and OBC communities have only been used as vote banks. But whether the efforts to eradicate poverty, uplift the poor were really made? I am happy to say in this House today that the Prime Minister of the country, Narendrabhai, came to the poor, their saviour. Narendrabhai's Government has done the job of bringing crores of people to the Banks. Earlier, the poor could not even think about visiting a Bank.

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\* Expunged as ordered by the Chair.

Not only that, through Direct Benefit Transfer, the poor people in the country also became customers of the banks. At the same time, they started doing financial transactions directly. If anyone has delivered this mammoth task, it is the Modi Government. Sir, let us talk about a poor man's house. In the monsoons, the poor have no roof over their heads. There is the sky above and the earth below. No one has ever worried about how a grieving mother spends the night with her children. How do the poor live without a roof, has anyone asked the slum dwellers? But the Prime Minister of the country, in 2014, as a head of this Parliament, as a leader, and as a Prime Minister, took up this responsibility. The Prime Minister of this country who has seen poverty, who understands the definition of poverty and who has lived under such a dripping roof, started giving roofs to the poor. I am happy to say that, as a caring father, he has given houses to more than four crore poor people. The Modi Government did not stop here. The Modi Government has decided that no poor person should remain without a roof. A provision to allocate 3 crore houses in the coming days has also been made in this Bill. Sir, this Bill also talks about empowerment of women. Much was said about women. There was a woman Prime Minister in the past. Subsequently, the Manmohan Singh-led Government also had a woman as a foremost leader. But they did nothing for women. Nothing was done to empower women. But the Prime Minister of the country, when he was the Chief Minister of Gujarat, took a decision to educate the daughters. Seven generations will benefit if the daughter studies. It will illuminate the name of the father and also benefit the next generation. As Chief Minister, Modi Saheb himself came out with a chariot of girl education and said that I have come to beg for alms among you. And what did he ask for in alms? He said, "I don't want money, I don't want anything, I just want you to educate your daughter." As the then Chief Minister of Gujarat, he campaigned to educate daughters. I am happy to say today that Narendrabhai provided all the facilities, gave educational bonds, gave bicycles, gave food grains. He appealed to educate daughters under any circumstances. Today, education is at the forefront among the daughters of Gujarat. Modiji did not stop there. He became the Prime Minister of the country. Women's empowerment in the entire country, education for daughters, life for daughters, respect for women in the society was his motive. Not only that, the Women's Empowerment Act was also passed in this august house. Hon. Prime Minister Modiji has done this important work. Not only that, Working Women's Hostel will be built as per the provisions of this Bill. A creche has also been arranged for the child accompanying the woman. The Finance Minister is a woman and this Bill is to eliminate the suffering of women. I thank the Finance Minister for this.

Sir, the emphasis in this Bill is on rural development. Prime Minister of the country is dedicated to the poor. Honorable Chairman Sir, in our country there are very backward people. Only 128 families live in the area of Gujarat where I come from. PM Jan Dhan Yojana has been implemented by Prime Minister Narendrabhai Modi of the country by collecting small groups of backward people living in that area. The aim of this 24 thousand crore scheme is to connect the most backward people with the mainstream of society. Sir, 112 districts were underdeveloped since the country became independent. All round development of these districts was not done. Prime Minister Narendrabhai Modi took the initiative for overall development of these districts and within this budget, 63,000 villages were selected. These 63,000 villages are mostly inhabited by tribal families. Provision has been made in this Bill for the development of around 5 crore tribal families. And that is why tribal people, youth and the entire tribal society are happy with this Bill. Sir, this is a Bill that promotes youth. Emphasis has been laid here on skill development and training. It aims to train and employ more than 4 crore youth in five years. Along with this, there is a provision in it that the youth will get the employment of their choice. This Bill is a direction for the entire country. That is why I request everyone through you, Sir, that we should welcome this Bill which will save the poor and give direction to the youth. Come on, let us forget all our differences and make use of the opportunity we have in this historic House. Let us all follow the roadmap of developed India as proposed by Narendrabhai and let us take him forward. Thank you.

MR. CHAIRMAN: Now, Ms. Dola Sen.

MS. DOLA SEN (West Bengal): Thank you, Mr. Chairman, Sir, for giving me this chance to speak. I also thank my party, All India Trinamool Congress, for allowing me to speak on the Finance Bill. I will try to deliver my speech in Bangla which is my mother tongue. Sir, we are thankful to all the 16 opposition parties. We are all together.

Madam, please withdraw 18 per cent GST on the premium of life insurance and medical insurance as not only we, the opposition, but hon. Gadkari *ji* also has requested you to do it.

\* "Sir, through this Finance Bill, we are able to know about the proposals of Government of India. But for whom do they bring this financial proposal, Sir? For the children? In India, 3 crore children are stunted, which means they didn't get adequate

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\* English translation of the original speech delivered in Bengali.

nourishment for growth. One crore children are underweight. For students? We know that recently the NEET and NET exams had to be cancelled. Crores and crores of children are compelled to work as labourers. They cannot even go to schools to study. For youths? Out of every 10 graduates, Sir, four are jobless. For workers? Earlier from 2006 to 2013, the rate of hike in real wages was to the tune of 6%, now from 2014 to 2021, it has come down to a mere 1.4%. For our families? In every household, the savings has touched the lowest point in the last 50 years whereas food inflation is more than 9%. To strengthen the infrastructure? If we talk about excessive train accidents, they might get angry. The Railway minister may even shout in Lok Sabha in anger. But of late, we are witnessing not only train accidents but also we find many problems in bridges, underpasses, roads, sheds, airports, temples and in Parliament. Morbi Bridge, Uttarkashi tunnel, took lives of innumerable innocent people. How will they shun this responsibility? For security of life? Sir, 40 crore people of our country can't even imagine of purchasing any health or life insurance policy. For SCs and STs? Of late crime against SCs has increased by 13% and that on STs by 14%. For the farmers? But in this *Amrit kaal*, everyday, 30 farmers, who are our 'annadatas', commit suicide. And after agitating and fighting for 5 years, after losing 1000 precious lives, even today after so much of torture and oppression, the farmers do not get MSP, the Minimum Support Price. The Prime Minister had announced it; even then they don't get MSP. For half the sky, our women? Those who never get equal rights in real terms, for them in this 'Viksit Bharat', after passage of, mind it, not 50% but 33% Reservation Bill for women, Treasury Bench comprises of only 13% women. For the betterment of our environment? In 1987, the mandatory Food Packaging material Act was introduced so that 100% foodgrains and 100% sugar could be packed in jute bags, so that our health remains alright. But that has been brought down to 80% foodgrains and 20% sugar now, so that health concerns can be overlooked, what to talk about jute!

Poor people, labourers, farmers, workers travel by trains. So railways is our lifeline. It is being privatized and handed over to the Corporates. No hawkers, no vendors, only spic and span corporates will be there. Then what will the 80-90% passengers eat Sir? What will they buy?" उसके पास तो उतना पैसा भी नहीं है, हॉकर्स-वेंडर्स तो मर ही जाएंगे। रेल में जो ज्यादातर जाते हैं, वे पैसैंजर्स भी मर जाएंगे क्या? "Have you ever thought? Please think a little. Why did you go down to 240 from 303? These people will also strive to survive Sir! Isn't it?

Everything was bad in the earlier regime; all developments are taking place only now! That is why you people talk about 'Emergency' time and again. But at that time, banks, coal, insurance sector, all were nationalized. Now banks, coal, insurance,

railway to BHEL, SAIL to BSNL, everything is being denationalized. Profitable PSUs are being privatized, corporatized, and disinvested.

Do we get minimum wages for survival? When in the year 2022, 62% unskilled casual labourers and farm labourers, 70% construction labourers were not being paid minimum wages. On the other hand, in profitable Central Government organizations, the wages of Rs.800-900 is being brought down to less than Rs.178 through the Labour Code. However, in this Amrit kaal of developed India, one section of the society has highly benefitted. The richest 1% is controlling 40% resources of our country. Thanks to the Union Government and the Treasury Benches!

We want to say that, Sir, Bengal is the cultural capital of India. There, the Guru Shishya Parampara Grant of 24 theatre groups has been slashed drastically to zero. Grant of total 70 theatre groups has been stopped out of which 24 are of Bengal and 21 of Manipur. This is deliberate. We demand that immediately the grant should be restored and the practice of assaulting the cultural fabric of Bengal should be stopped. As per the verdict of Supreme Court, if I work now, I should get my salary by the 15<sup>th</sup> of next month. But that has remained unpaid for 3 years in Bengal. Why? Because they could not win the election in 2021, that is why.

Sir, the Preamble to the Constitution is being removed from the NCERT text books. We should not forget that Article 1 of the Constitution says, 'India, that is, Bharat shall be Union of States'. It means, we do not stay in any colony of Union Government. Our independent country is Union of States. We should not forget the federal structure of Union and State Governments. Otherwise like 2024, people of India will teach a lesson."We the people of India, सबक सिखाएंगे। We, the people of India, will tell them the last word. Thank you, Sir."

(THE VICE-CHAIRMAN, SHRI RAJEEV SHUKLA, *in the Chair*.)

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): Now, Mr. Vijayasai Reddy. Hon. Members, I don't think it is appropriate to do cross-talkings. When somebody is speaking, you should not speak; when you are speaking, they should not speak. ...(*Interruptions*)... Both sides should adopt some restraint.

SHRI V. VIJAYASAI REDDY (Andhra Pradesh): Mr. Vice-Chairman, Sir, I am thankful to the hon. Finance Minister and also my Party President, Shri Jagan Mohan Reddy Garu, for giving me an opportunity to speak on this Finance Bill.

Mr. Vice-Chairman, Sir, through you, I would submit to the Finance Minister a few important issues. Stock market investments have been disincentivised. This is

what my observation is. I will elaborately explain the reasons why and how they have been incentivized. Sir, the STT -- Security Transaction Tax -- was introduced to replace Long-Term Capital Gains Tax, that is, LTCG, but now both are existing. The objective, with which it has been introduced, has been lost and now both STT and Long-Term Capital Gains are existing. Further, Securities Transaction Tax has almost been doubled. Short-Term Capital Gains Tax has been increased from 15 per cent to 20 per cent and Long-Term Capital Gains Tax has been increased from 10 per cent to 12.5 per cent. It is also detrimental to our middle class that invests in the stock market for their retirement benefits. I request the hon. Finance Minister, Madam, to give an assurance to this august House that, at least, this 12.5 per cent, in future, will not be increased to 20 per cent or so on and so forth.

Further, the second issue is that the public sector banks have collected Rs.8,495 crores as fines for not maintaining the minimum balance in the last five years from the savings bank. This is totally unfair to those who might have suffered the financial crunch. And a simple study can tell that this amount has been collected as fines from the people belonging to poor class and middle class, not rich and neo-rich. So, I would request the hon. Finance Minister to make the savings accounts in India as zero balance savings accounts irrespective of the fact that there are some other accounts where zero balance can be maintained under PM schemes. Because it adversely affects the poor and middle class, I have no hesitation to say that it is a daylight \* making the poor more and more poorer and cleaning the bad finances of the banks at the cost of the poor. Therefore, I request the Madam to withdraw this and whatever fines that have been collected can be refunded and credited back to the respective accounts and also, further in future, not to collect this minimum balance amount as fines.

The next issue, which I would like to bring to your notice, is the access to insurance in India. Insurance sector faces challenges in penetration and density compared to global averages. While insurance penetration in India was 4.2 per cent in 2021, the global average was 7 per cent. Similarly, the insurance density in India was 91 dollars whereas global average was 874 dollars. These figures indicate significant gap in access to insurance for people in India. The Indian insurance market is skewed towards the life insurance, which constitutes 76 per cent of the total premium. The 76 per cent of what? The 76 per cent of 4.2 per cent of India's average whereas, globally, the life insurance accounts for 43.7 percent. Therefore, I request the hon. Finance Minister to recognize and realize the need of awareness campaigns to

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\* Expunged as ordered by the Chair.



educate the public on the benefits of diverse insurance products beyond the life insurance and development of comprehensive insurance policies with the stakeholders consultation to achieve the goal of 'Insurance for all' by 2047. The objective should be 'Insurance for all' by 2047. It is the slogan which should be implemented in its letter and spirit.

Now, particularly, coming to the Andhra issue, namely, non-payment of dues. My friend is here; there is a costliest friendship. If at all there is a costliest friendship in India, it is between NDA Government of Andhra Pradesh and Congress Government in Telangana. Both the Chief Ministers! India's costliest friendship -- I have no hesitation to say -- is between NDA and Congress in two Telugu-speaking States. ...*(Interruptions)*... Madam is fully aware of it. Sir, between 2014 to 2017, APGENCO had supplied power to Telangana Discoms under Schedule IX of the AP Reorganisation Act in 2014 as per the loosely drafted Act by my friend. Telangana has accumulated a debt of Rs. 7,788 crores to APGENCO for electricity supplied during the transitional period. ...*(Interruptions)*... In August 2022, the Central Government has issued an order directing Telangana Government to pay Rs. 6,756 crores of AP dues for power supplied under Section 92 of AP Reorganisation Act which he has drafted.

SHRI JAIRAM RAMESH (Karnataka): Loosely drafted.

SHRI V. VIJAYASAI REDDY: Yes, loosely drafted. I request the Ministry of Power and the Ministry of Finance, Madam, to deduct the pending amount of Rs. 7,788 crores from the Central devolutions from the Government of Telangana and settle the dues to Andhra Pradesh. This is what is costing because both NDA Chief Minister and the Congress Chief Minister are together maintaining the friendship. ...*(Interruptions)*... Of course, friendship is okay. It cannot be at the cost of the people of Andhra Pradesh. There can be friendship. NDA can be friendly with the Congress Party. We have no objection. ...*(Interruptions)*... But, it cannot be at the cost of the people of Andhra Pradesh. ...*(Interruptions)*... Please keep quiet. ...*(Interruptions)*... I did not intervene when you spoke. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): Dr. John Brittas, let him complete. ...*(Interruptions)*...

SHRI V. VIJAYASAI REDDY: Sir, we are in between. ...*(Interruptions)*... We are neither here nor there. ...*(Interruptions)*... We are neutral. ...*(Interruptions)*... We

are for the people of Andhra Pradesh. ...*(Interruptions)*... We are Indians. We are first Indians and then Telugu people. ...*(Interruptions)*... Realise this, Dr. John Brittas. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): Mr. Vijayasai Reddy, you are a senior person. ...*(Interruptions)*... Why are you reacting? ...*(Interruptions)*...

DR. JOHN BRITTAS (Kerala): Sir, we are also Indians.

SHRI V. VIJAYASAI REDDY: Sir, the next issue is Jal shakti.

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): Your time is running away if you keep on reacting to them. ...*(Interruptions)*... You use your time. ...*(Interruptions)*...

SHRI V. VIJAYASAI REDDY: Sir, there are huge concerns regarding the Polavaram Project... ...*(Interruptions)*... Sir, I have one... ...*(Interruptions)*... Regarding the Polavaram Irrigation Project, due to cost overruns, time overruns, design changes, price escalation and updated norms for land acquisition and rehabilitation and resettlement, the Technical Advisory Committee of the Ministry of Jal Shakti accepted the 2<sup>nd</sup> Revised Cost Estimates for Rs. 55,548 crores at the 2017-18 price levels in 2019 which the hon. Finance Minister Madam is aware. I request the hon. Finance Minister Madam to give investment clearance for this 2<sup>nd</sup> RCE which is still pending, affecting the project's progress.

The hon. Finance Minister's Budget speech has mentioned that the Government is committed to financing an early completion of the project. I have not seen any allocation that has been proposed in the Appropriations or in the Budget. I request Madam Finance Minister to address this issue. I urge the Government to specify how, without the allocation, they will expedite the completion of the Polavaram Project. An urgent clarification is required on this issue.

Sir, the last important issue, because of the paucity of time, relates to the Ministry of Home. I request Madam to increase the allocations to the Home Ministry because every day in the last sixty days of rule in Andhra Pradesh, there are 36 murders. Police security has to be strengthened.

SHRIMATI RENUKA CHOWDHURY (Telengana): Who is killing?

SHRI V. VIJAYASAI REDDY: Who is killing? You are aware of it.

SHRIMATI RENUKA CHOWDHURY: No; that is why I am asking.

SHRI V. VIJAYASAI REDDY: You are aware. It need not be explained. Therefore, Sir, I request the hon. Madam to increase the allocations to the Home Ministry so that the security aspects can be taken off.

**3.00 P.M.**

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): Mr. Vijayasai Reddy, under the garb of discussion on Finance Bill, don't bring State issues which relate to law and order. ...*(Interruptions)*... That should be left to the State Government. ...*(Interruptions)*...

SHRI V. VIJAYASAI REDDY: I have explained the necessity to increase the allocations and I have requested the hon. Finance Minister Madam to increase the allocations to the Home Ministry in view of the situation that is prevailing in the State of Andhra Pradesh. Thank you very much.

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): Under the garb of discussion on the Finance Bill, he is bringing the State issues. ...*(Interruptions)*...

SHRI SAKET GOKHALE (West Bengal): Sir, I have a point of order. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): What is your point of order? ...*(Interruptions)*...

SHRI SAKET GOKHALE: Sir, my point of order is under Rule 176. At 12.30 p.m. today, I requested a discussion on the injustice done to Vinesh Phogat at the Paris Olympics 2024...*(Interruptions)*... Sir, there has been no ruling on my 176 notice. ...*(Interruptions)*... I request that a ruling be given. Justice to Vinesh Phogat is very important. ...*(Interruptions)*... ...*(Interruptions)*... Please allow discussion under Rule 176...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): That cannot be allowed. Give an explanatory note here, only then...*(Interruptions)*... It will go to the hon. Chairman. ...*(Interruptions)*...

SHRI SAKET GOKHALE: I have given an explanatory note with my notice, Sir. I have given it, I have submitted it. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): Hon. Chairman will decide on it. ...*(Interruptions)*... The discussion is going on about the Finance Bill, let it continue. Now Dr. Kanimozhi NVN Somu.

DR. KANIMOZHI NVN SOMU (TAMIL NADU): Sir, I thank you for giving me the opportunity. As a member from the medical fraternity, I would like to express my views on some pertinent issues on healthcare and treatment. First, in the Budget allocation for 2024-25, the hon. Finance Minister has allocated Rs. 90,958.63 crore to the Union Health Ministry, which is too low for a country with a huge population of 140 crores. There is a paltry amount of Rs. 3,301 crores to the Health Research Department. The Indian Council for Medical Research (ICMR) is the premier research institute conducting researches on various issues pertaining to diseases. But what will the scientific officers in ICMR and its research wings do with such meagre allocation? Sir, Rs. 7,300 has been allocated to the *Pradhan Mantri Jan Arogya Yojana*. This is too low for the health insurance scheme to meet the sustainable development goals and its underlying commitment, which is 'leave no one behind'. But in reality, it actually leaves most of them. The Union Government is levying 18 per cent GST on the premiums of health insurance, which is unjustifiable. The Union Government collects around Rs.20,000 crores every year from levying 18 per cent GST on health insurance premiums. This cannot be called as 'leave no one behind'. In providing medical insurance, there is a huge problem. There is a big difference between the cost of surgeries between the Government hospitals and the empanelled private hospitals. The Union Government should form Cost Evaluation Committee to fix the optimum cost of surgeries and the maximum entitled amount that the insurance companies provide to empanelled hospitals for performing surgeries to insured patients. Otherwise, the insurance companies reject the amount claimed by the hospitals. On GST, I would like to urge upon the Union Government to withdraw GST on medical insurance and all the life-saving medicines and OT and laboratory equipment. As a doctor, I can only say that it will be an uphill task for the private-run hospitals to survive due to wrong policies and taxation by the Union Government.

Operating and managing a hospital with full-fledged medical equipments, scans, operation theatre, laboratory equipment, ICU ward, 20 to 25 beds with 10 to 12 doctors, 40 nurses, and paramedical staff, admin and hospital management and team, rent for the building and security services, etc., it is not an easy job. It is not an easy job. On all these services, GST is levied at the rate of 18 to 25 per cent. As a medical fraternity, we are not able to get the refund because services rendered by the hospital and the doctors are classified under exempt services, which debar the doctors and hospital to claim the GST paid and get refund. Sir, I urge the Union Government to bring services also in par with the export of services and goods, which have zero per cent GST on the goods and services, avail input tax and claim refund. The same can be allowed for the hospitals and doctors. The doctors also come under the Consumer Act as similar other vendors. On the contrary, the benefits availed by the other vendors related to GST, cannot be availed by the doctors and hospital, which is very, very unfair, Sir. We are not able to take the input credit. Since the medical services provided by us attract zero GST, there is no way the GST paid on the hospital equipment can be recovered, considering the high maintenance expenditure incurred for making things more worse. Therefore, I urge the Government to suggest to the GST Council to include a zero GST for all important medical and laboratory equipment and medicines as an agenda to be passed by the GST Council and further to make suitable Amendment in the GST Act. Sir, whenever a member asks the Government a tough question, they immediately say, health is a State subject. Yes, Sir, health is a State subject. But, when it comes to health, health is a state subject on decisions and other aspects. According to Section 51 of the National Medical Code Act, every State Government may, for the purpose of addressing or promoting primary health care in rural areas, take necessary measures to enhance the capacity of health care professionals. But, the Union Government, through the introduction of NEET, has taken a detrimental step to disturb the availability of the adequate specialist doctors to serve in the PHCs located in the remote areas of the State. This is a breach of its own law by the Union Government. The Government of Tamil Nadu, under the dynamic leadership of hon. Chief Minister, Thalapathy MK Stalin, is implicating many innovative, inclusive special initiatives such as the Chief Minister's Comprehensive Health Scheme and the Innuyir Kappom Nammai Kakkum, which can also be implemented in the Central Government. Sir, I take this opportunity to take care of the GST levied on the medical fraternity to be passed in the GST Council. Thank you, Sir.

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): Thank you, Kanimozhi NVN Somuji. Now, Shri Sanjay Singh.

**श्री संजय सिंह** (राष्ट्रीय राजधानी क्षेत्र, दिल्ली): माननीय उपसभाध्यक्ष जी, आपने मुझे यहाँ पर बोलने का अवसर दिया है, इसके लिए आपका बहुत-बहुत धन्यवाद।

मान्यवर, सरकार से जब देश के लोग मांग करते हैं कि महंगाई कम कीजिए, तो सरकार कहती है कि पैसा नहीं है, जब देश के लोग कहते हैं कि किसानों का कर्ज माफ कीजिए, तो सरकार कहती है कि पैसा नहीं है, जब देश के लोग कहते हैं कि अग्निवीर जैसी योजना इस देश के नौजवानों के साथ और भारतीय सेना के साथ सरकार का एक \* है, इसलिए इस योजना को खत्म करके पुरानी सेना की बहाली कीजिए, तो सरकार कहती है कि पैसा नहीं है, जब इस देश के कर्मचारी करोड़ों की संख्या में सरकार से मांग करते कि हमारी पुरानी पेंशन की बहाली कीजिए, तो सरकार कहती है कि पैसा नहीं है, हम आपकी पुरानी पेंशन बहाल नहीं कर सकते, जब इस देश के रेहड़ी-पटरी वाले कहते हैं कि हमारे ऊपर कर्जा है, छोटी-मोटी दुकान लगाकर हम अपना रोजगार चलाते हैं, इसलिए हमारे कर्ज को माफ कर दीजिए, तो सरकार कहती है कि पैसा नहीं है, जब इस देश के छात्र कहते हैं कि हम कर्ज लेकर अपनी पढ़ाई कर रहे हैं, गरीबी में हैं, मुसीबत में हैं, हमारा कर्ज माफ कर दीजिए, तो सरकार कहती है कि पैसा नहीं है।

मान्यवर, मैं आपके माध्यम से इस सरकार से पूछना चाहता हूँ कि छात्रों का कर्जा माफ करने के लिए आपके पास पैसा नहीं है, लेकिन इलाहाबाद विश्वविद्यालय का वह अजय यादव छात्र, जो अपने हक के लिए वहाँ के विश्वविद्यालय के छात्र संघ की बहाली की मांग कर रहा है, आपने उस पर पैंतीस मुकदमे लगा दिए हैं। आप छात्र पर पैंतीस मुकदमे लगा रहे हैं, उनका उत्पीड़न कर रहे हैं।

महोदय, चाहे हरियाणा का नौजवान हो, चाहे पंजाब का नौजवान हो, चाहे उत्तर प्रदेश और बिहार का नौजवान हो, चाहे राजस्थान का नौजवान हो, अगर वह कहता है कि यह अग्निवीर की योजना हमारे साथ \* है, आप पुरानी सेना की बहाली कीजिए, तो आप कहते हैं कि पैसा नहीं है। महोदय, मैं आज ज्यादा लंबी बात नहीं करूँगा, मैं इतना कहूँगा कि आपके पास शिक्षा के लिए पैसा नहीं है, स्वास्थ्य के लिए पैसा नहीं है, इलाज के लिए पैसा नहीं है, पर मैं आज पूरे देश को बताना चाहता हूँ कि आपका पैसा कहाँ गया, हिंदुस्तान के आम आदमी का बैंकों में जमा पैसा कहाँ गया।

मैं आज इतनी ही बात कहकर, अपनी बात को खत्म करूँगा। मान्यवर, इन्होंने एक हेयर कट योजना निकाली। अंग्रेजी में उसका नाम दिया - हेयर कट, यानी बड़े बकायदार, जो हजारों करोड़ के बकायदार हैं, उनका हेयर कट, यानी मामूली कर्जा माफ करके, उनसे ज्यादा कर्जा वसूला जाएगा। मान्यवर, इसकी सच्चाई क्या है? 5,44,000 करोड़ रुपये का कर्जा मात्र 43 कंपनियों का बाकी था और उसमें से 3,53,000 करोड़ रुपये इन लोगों ने माफ कर दिया। मान्यवर, 3,53,000 करोड़! मान्यवर, यह पैसा उतना पैसा है, जिससे देश भर के रेहड़ी-पटरी वालों को

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\* Expunged as ordered by the Chair.

राहत दी जा सकती है। यह पैसा उतना पैसा है कि अग्निवीर योजना को खत्म करके, पुरानी सेना की बहाली की जा सकती है। यह पैसा उतना पैसा है, जितना काँग्रेस की सरकार में 70,000 करोड़ रुपये का किसानों का कर्जा माफ किया गया था, ऐसे किसानों का पाँच बार 70,000 करोड़ रुपये का कर्जा माफ किया जा सकता है, उतना कर्जा आपने मात्र 43 कंपनियों का माफ कर दिया। मैं आपके सामने उन कंपनियों के नाम पढ़कर बताना चाहूँगा। मानव्यर, वे कंपनियाँ कौन सी हैं? ...**(व्यवधान)**...

**उपसभाध्यक्ष (श्री राजीव शुक्ला):** एक मिनट शांत हो जाइए। ...**(व्यवधान)**...

**श्री संजय सिंह:** आप कहते हैं कि हम दुनिया की पाँचवीं बड़ी अर्थव्यवस्था हैं, जी, हाँ, आपने बिल्कुल ठीक कहा कि हम दुनिया की पाँचवीं बड़ी अर्थव्यवस्था हैं, लेकिन भारत के बैंकों को आपने कंगाल कर दिया, इसलिए अगर आप यहाँ पर प्रति व्यक्ति आय देखेंगे, तो पाएंगे कि आप प्रति व्यक्ति आय के मामले में 112वें स्थान पर हैं, यानी आप हिन्दुस्तान की प्रति व्यक्ति को देखेंगे, तो यहाँ का इंसान 142वें पायदान पर खड़ा है। भले ही, आप अर्थव्यवस्था में पाँचवीं बड़ी अर्थव्यवस्था हैं। मानव्यर, वे कौन लोग हैं और कितना कर्जा माफ किया गया, कितना हेयर कट किया गया, आपके माध्यम से, आज यह पूरे देश को पता होना चाहिए। मैं उन कंपनियों का नाम पढ़कर, अपनी बात को खत्म करूँगा, ज्यादा लंबी बात नहीं करूँगा। मानवर, एक कंपनी है - Adhunik Metaliks Ltd., इसके ऊपर कर्जा बकाया था - 5,371 करोड़ रुपये, इस कंपनी ने कर्जा चुकाया - 410 करोड़ रुपये, यानी इस कंपनी के 4,961 करोड़ रुपये माफ कर दिए गए। एक कंपनी है - Alok Industries Limited. 29,524 करोड़ रुपये इसके बाकी थे, 5,000 करोड़ रुपये इसने जमा किये, 24,472 करोड़ रुपये इस कंपनी के माफ किए गए। एक कंपनी है - Amtek Auto Limited. 12,641 करोड़ रुपये इसके बकाया थे, 2,615 करोड़ रुपये इसने जमा किए, 10,000 करोड़ रुपये इस कंपनी के माफ कर दिया गये। Asian Colour Coated Ispat Limited - 6,567 करोड़ रुपये इस कंपनी के बाकी थे। ...**(व्यवधान)**...

**उपसभाध्यक्ष (श्री राजीव शुक्ला):** माननीय सदस्य इसे ऑर्थेंटिकेट करेंगे।...**(व्यवधान)**... आप ऑर्थेंटिकेट कर दीजिएगा। ...**(व्यवधान)**... पहले कंप्लीट करिए। ...**(व्यवधान)**...

**श्री संजय सिंह:** सर, मैं ज्यादा लंबा नहीं बोलूँगा। ...**(व्यवधान)**... यह कॉरपोरेट अफेयर्स मिनिस्ट्री का जवाब है।

Asian Colour Coated Ispat Limited - 6,567 करोड़ रुपये इस कंपनी के बकाया थे, 1,538 करोड़ रुपये इन्होंने जमा किए, 5,029 करोड़ रुपये इस कंपनी के माफ कर दिए गए। Bhushan Energy Limited - 2,780 करोड़ रुपये इस कंपनी के बकाया थे, 730 करोड़ रुपये इसने जमा किए, 2,000 करोड़ रुपये इस कंपनी के माफ कर दिए गए। Bhushan Power & Steel Limited Works - इसका 47,158 करोड़ रुपया बाकी था, 19,350 करोड़ रुपया जमा किया, 27,808 करोड़ रुपया माफ कर दिया गया। Bhushan Steel Limited - 56,022 करोड़ रुपये इस कंपनी के बकाया थे, 35,571 करोड़ रुपये इसने जमा किए, 20,451 करोड़ रुपये माफ

कर दिए गए। Castex Technologies Limited - 7,522 करोड़ रुपये इसके बाकी थे, 1,266 करोड़ रुपये इसने जमा किए, 6,256 करोड़ रुपये इसके माफ कर दिए गए। Dash Exports Private Limited - 4,800 करोड़ रुपये इसके बकाया थे, 27 करोड़ रुपये इसने जमा किए, 4,773 करोड़ रुपये इसके माफ कर दिया गए। Deccan Chronicle Holdings Limited - 8,181 करोड़ रुपये इसके बकाया थे, 358 करोड़ रुपये इसने जमा किए, 7,821 करोड़ रुपये माफ कर दिए गए। Dewan Housing Finance Corporation Limited - 87,000 करोड़ रुपये इसके बाकी थे, 37,161 करोड़ रुपये इसने जमा किए, 49,922 करोड़ रुपये इसका माफ कर दिए गए। दिग्घी पोर्ट लिमिटेड का 3,057 बाकी था, 651 करोड़ रुपया जमा किया, इसका 2,406 करोड़ रुपया माफ कर दिया गया। इलेक्ट्रोस्टील स्टील्स लिमिटेड का 13,175 करोड़ रुपया बकाया था, 5,320 करोड़ रुपया जमा किया, 7,855 करोड़ रुपया माफ कर दिया गया। ईएमसी लिमिटेड का 6,150 करोड़ रुपया बकाया था, 5,612 करोड़ रुपया माफ कर दिया गया। एसआर पावर लिमिटेड का 12,068 करोड़ रुपया बकाया था, 9,568 करोड़ रुपया माफ कर दिया गया। एसआर स्टील इंडिया लिमिटेड का 49,471 करोड़ रुपया बकाया था, इसका 8,455 करोड़ रुपया माफ कर दिया गया। गॉर्डन सिल्क मिल्स लिमिटेड का 2,090 करोड़ रुपया बकाया था, इसका 1,372 करोड़ रुपया माफ कर दिया गया। गुप्ता इन्फ्राटेक प्राइवेट लिमिटेड का 3,327 करोड़ रुपया बकाया था, इसका 3,257 करोड़ रुपया माफ कर दिया गया। जेट एयरवेज इंडिया लिमिटेड का 7,454 करोड़ रुपया बकाया था, इसका 6,444 करोड़ रुपया माफ कर दिया गया। ज्योति स्ट्रक्चर्स लिमिटेड का 7,365 करोड़ रुपया बकाया था, इस कंपनी का 3,674 करोड़ रुपया माफ कर दिया गया। कोहिनूर सीटीएनएल लिमिटेड का 2,528 करोड़ रुपया बकाया था, इसका 282 करोड़ रुपया माफ कर दिया गया। कोबरा वेस्ट पावर कंपनी लिमिटेड का 5,000 करोड़ रुपया बकाया था, इसका 3,865 करोड़ रुपया माफ कर दिया गया। कुमार मेटेलिक्स कॉरपोरेशन लिमिटेड का 5,607 करोड़ रुपया बकाया था, इसका 5,566 करोड़ रुपया माफ कर दिया गया। लेनको टीस्टा हाइड्रो पावर लिमिटेड का 2,503 करोड़ रुपया बकाया था, इसका 1,625 करोड़ रुपया माफ कर दिया गया। लेनको थर्मल पावर लिमिटेड का 33,331 करोड़ रुपया बकाया था, इसका 33,195 करोड़ रुपया माफ कर दिया गया। मोनेट इस्पात एंड एनर्जी लिमिटेड का 11,015 करोड़ रुपया बकाया था ...**(समय की घंटी)**... इसका 8,123 करोड़ रुपया माफ कर दिया गया। मुरली इंडस्ट्रीज लिमिटेड का 2,783 करोड़ रुपया बकाया था, इसका 2,435 करोड़ रुपया माफ कर दिया गया। उड़ीसा पाइपलाइंस इंफ्रास्ट्रक्चर लिमिटेड का 3,387 करोड़ रुपया बकाया था, इसका 1,034 करोड़ रुपया माफ कर दिया गया। ऑर्किड फार्मा लिमिटेड का 3,527 करोड़ रुपया बकाया था, इसका 2,492 करोड़ रुपया माफ कर दिया गया। उड़ीसा मैगनीज एंड मिनरल्स लिमिटेड का 5,389 करोड़ रुपया बकाया था ...**(समय की घंटी)**... 5,079 करोड़ रुपया माफ कर दिया गया।

**उपसभाध्यक्ष (श्री राजीव शुक्ला):** नाम जल्दी-जल्दी पढ़ दीजिए।

**श्री संजय सिंह:** प्रदीप ओवरसीज लिमिटेड का 2,650 करोड़ रुपया बकाया था, इसका 2,524 करोड़ माफ कर दिया गया। ...**(व्यवधान)**... राम स्वरूप इंडस्ट्रीज लिमिटेड का 5,800 करोड़ बकाया था, 5,500 करोड़ रुपया माफ कर दिया गया। रिलायंस इंफ्रास्ट्रक्चर लिमिटेड का 41,000



करोड़ बकाया था, 36,000 करोड़ माफ कर दिया गया। ...**(समय की घंटी)**... रिको इंडिया का 1,700 करोड़ बकाया था, 1,500 करोड़ माफ कर दिया गया। रुचि सोया का 9,000 करोड़ बकाया था, 5,000 करोड़ माफ कर दिया गया। साई वर्धा का 4,738 करोड़ बकाया था, 4,103 करोड़ माफ कर दिया गया। एसईएल मैनुफैक्चरिंग लिमिटेड का 7,242 करोड़ बकाया था, 6,192 करोड़ रुपया माफ कर दिया गया। ...**(व्यवधान)**... स्पलेंडिड मेटल प्रोडक्ट लिमिटेड 3,632 करोड़ बकाया था, 3,194 करोड़ माफ कर दिया गया।

**उपसभाध्यक्ष (श्री राजीव शुक्ला):** संजय जी, आप इसको ले कर दो।

**श्री संजय सिंह:** उशदेव इंटरनेशनल लिमिटेड का 3,293 करोड़ रुपये बकाया था, 3096 करोड़ माफ कर दिया गया। ...**(व्यवधान)**... उत्तम गलवा मेटेलिक्स लिमिटेड 3,634 करोड़ रुपये बकाया था, 2,523 करोड़ माफ कर दिया गया। उत्तम वैल्यू प्राइवेट लिमिटेड 2,479 करोड़ बकाया था, 1,661 करोड़ रुपया माफ कर दिया गया। ...**(व्यवधान)**... जिआन स्टील प्राइवेट लिमिटेड 5,367 करोड़ बकाया था, 5,352 करोड़ माफ कर दिया गया। ...**(व्यवधान)**...

मान्यवर, यह मेरे घर में बनाया गया आंकड़ा नहीं है। ...**(समय की घंटी)**... ये मेरे घर पर बनाया गया आंकड़ा नहीं है। ...**(व्यवधान)**... मान्यवर, मैं अपनी बात कहना चाहता हूँ। मैं कंक्लूड कर रहा हूँ। ...**(व्यवधान)**... सर, मैं कनक्लूड कर रहा हूँ, आप उनको चुप कराइए। ...**(व्यवधान)**... यह मेरे घर का बनाया हुआ कागज नहीं है। यह सरकार के द्वारा उपलब्ध कराया गया कागज है। हेयर कट के नाम पर आपने...**(व्यवधान)**... 5,44,000 करोड़ रुपए, जो 43 कंपनियों का बकाया था, उसमें से 3,53,000 करोड़ रुपए आपने माफ किया है। ...**(व्यवधान)**...

**उपसभाध्यक्ष (श्री राजीव शुक्ला):** आपका समय समाप्त हो गया ...**(व्यवधान)**...थैंक यू ...**(व्यवधान)**...

**श्री संजय सिंह:** इसका हिसाब दीजिए। ..**(व्यवधान)**...

**उपसभाध्यक्ष (श्री राजीव शुक्ला):** संजय सिंह जी, थैंक यू ...**(व्यवधान)**... अब समाप्त कीजिए। ...**(व्यवधान)**... ये जो हेयर कट है ...**(व्यवधान)**...

**श्री संजय सिंह:** मान्यवर, बस अपनी बात का अंत कर रहा हूँ। एक लाइन...**(व्यवधान)**...

**उपसभाध्यक्ष (श्री राजीव शुक्ला):** एक मिनट, यह जो हेयर कट है ...**(व्यवधान)**...

**श्री संजय सिंह:** सर, एक लाइन। ...**(व्यवधान)**... सर, बड़े दुख के साथ अंतिम लाइन कह रहा हूँ। ...**(व्यवधान)**... एक मिनट, सर, अंतिम ...**(व्यवधान)**...

**उपसभाध्यक्ष (श्री राजीव शुक्ला):** आप यह जो document दे रहे हैं, ...**(व्यवधान)**...

श्री संजय सिंह: सर, मैं इसे authenticate करूँगा। ...(व्यवधान)... I will authenticate it. ...*(Interruptions)*... सर, अंतिम एक लाइन ...(व्यवधान)...

उपसभाध्यक्ष (श्री राजीव शुक्ला): आप यह जो document दे रहे हैं, एक तो आप इसको authenticate कीजिएगा और दूसरा, यह NCLT के जरिए होगा। ...(व्यवधान)...

श्री संजय सिंह: सर, मैं यह सारा आँकड़ा दूँगा। ...(व्यवधान)...

उपसभाध्यक्ष (श्री राजीव शुक्ला): यह NCLT के जरिए होगा। ...(व्यवधान)...

श्री संजय सिंह: मान्यवर, मुझे अपनी बात कहने दीजिए। ...(व्यवधान)...

उपसभाध्यक्ष (श्री राजीव शुक्ला): आप शांत रहिए। ...(व्यवधान)... अच्छा, आप बैठ जाइए। ...*(व्यवधान)*... एक मिनट, बैठ जाइए। ...*(व्यवधान)*... आप खत्म करिए। ...*(व्यवधान)*... आप खत्म करिए। ...*(व्यवधान)*...

श्री संजय सिंह: सर, मैं खत्म कर रहा हूँ। ...*(व्यवधान)*...

उपसभाध्यक्ष (श्री राजीव शुक्ला): आप एक मिनट में खत्म करिए। ...*(व्यवधान)*... आप बैठ जाइए। ...*(व्यवधान)*... आप बैठ जाइए। ...*(व्यवधान)*... बैठ जाइए, बैठ जाइए। ...*(व्यवधान)*... एक मिनट, शांत रहिए। ...*(व्यवधान)*... एक मिनट, शांत रहिए। ...*(व्यवधान)*... यह NCLT के जरिए होगा न! ...*(व्यवधान)*...

श्री संजय सिंह: सर, मैं यह authenticate करूँगा। आपने कहा, मैं इसको authenticate करूँगा। सर, मैं कागज रखूँगा। ...*(व्यवधान)*... सर, मैं कागज रखूँगा। ...*(व्यवधान)*... सर, मैं इनके ...*(व्यवधान)*... ये देश के किसानों का कर्जा माफ नहीं करते, नौजवानों का कर्जा माफ नहीं करते। ...*(व्यवधान)*... सर, मैं कागज रखूँगा। ...*(व्यवधान)*...

उपसभाध्यक्ष (श्री राजीव शुक्ला): आप बैठ जाइए। ...*(व्यवधान)*... The next speaker is Shri Debashish Samantaray. ...*(Interruptions)*...

श्री संजय सिंह: सर, मुझे अंतिम लाइन बोलने दीजिए। ...*(व्यवधान)*...

उपसभाध्यक्ष (श्री राजीव शुक्ला): आप बैठिए। ...*(व्यवधान)*... देबाशीष जी, एक मिनट। ...*(व्यवधान)*...

**श्री संजय सिंह:** सर, मैं 30 सेकंड लूंगा। ...(व्यवधान)... सर, कल माननीय खेल मंत्री जी ने 17 लाख रुपए विनेश फोगाट पर खर्च किया, यह बताया। ...(व्यवधान)... प्रधान मंत्री की ...(व्यवधान)...

**उपसभाध्यक्ष (श्री राजीव शुक्ला):** अब देबाशीष सामंतराय जी, आप बोलिए। ...(व्यवधान)... मैंने उनको authentication के लिए बोल दिया है। ...(व्यवधान)... देबाशीष जी, आप बोलिए। ...(व्यवधान)...

**श्री देबाशीष सामंतराय (ओडिशा):** सर, पहले हाउस को तो ऑर्डर में लाइए। ...(व्यवधान)...

**उपसभाध्यक्ष (श्री राजीव शुक्ला):** आप बोलिए, आप शुरू कीजिए। ...(व्यवधान)...

**श्री देबाशीष सामंतराय:** सर, पहले हाउस को तो ऑर्डर में लाइए। ...(व्यवधान)...

**उपसभाध्यक्ष (श्री राजीव शुक्ला):** आप शुरू कीजिए। ...(व्यवधान)... आप बोलिए न, आप शुरू कीजिए। ...(व्यवधान)...

SHRI DEBASHISH SAMANTARAY: I am speaking, Sir.

**उपसभाध्यक्ष (श्री राजीव शुक्ला):** आप शुरू करिए, आपका माइक चालू है। ...(व्यवधान)... देबाशीष जी, आप बोलिए। ...(व्यवधान)...

SHRI DEBASHISH SAMANTARAY: Thank you, Sir, for bringing the House in order. This is an opportunity, to speak about the Budget when the hon. Minister herself is present in this House. I hope she is listening to everybody's Budget speech on the Finance Bill. I will be Odisha-specific. They had two manifestos, like two engines. They said, 'double engine.' एक national manifesto था और दूसरा, ओडिशा में खुद manifesto बनाया था। उसमें they had said that under the Subhadra Yojana, every woman in Odisha will get a Rs.50,000 voucher. Now, one engine is going that side and another engine is going the other side. आप दीजिए, Finance Minister इधर ही हैं, आप सुभद्रा योजना लागू कीजिए। नवीन जी जो 45 करोड़ रुपए छोड़ कर गए थे, MSP देकर आपने उसको खत्म कर दिया। And, now, you are not talking about the manifesto. Again, it is a \* of Odisha. You are playing with the sentiments of the people. Bring it. Have the guts. You need Rs.50,000 crores to implement the Subhadra Yojana. What about

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\* Expunged as ordered by the Chair.

your promises you made? जुमलाबाजी! मैडम, manifesto promises होते हैं। ऐसा है, manifesto कोई बातचीत नहीं होता है। आपका manifesto आपके double engine ने दिया था।

**उपसभाध्यक्ष (श्री राजीव शुक्ला):** एक मिनट, आप हर बात पर टोका-टोकी मत करिए। आप बोलिए।

**श्री देबाशीष सामंताराय:** सर, स्पेशल ...(व्यवधान)... मैं बोल रहा हूँ। ...(व्यवधान)... स्पेशल पैकेज कौन से आधार पर दिया जाता है, the Finance Minister should clarify that. आंध्र को दे दिया, बिहार को दे दिया। इस पर मुझे कुछ नहीं कहना है। ...(व्यवधान)... ये भाई साहब बोल रहे हैं कि बिहार को \* बनाया। We have a genuine demand. Since long, Naveen Babu is claiming it. You are taking minerals from Odisha to all the States. We have got a 22 per cent tribal population. The minerals would be finished over the years. When the minerals will no more be there, what will happen to the State? Have you thought about it? That is why we are asking for a Special Package. But the Budget has no mention of it. You give money to Polavaram. My friend was saying that it has also escalated. It is a project which needs Odisha's consent. The river emanates from Odisha. You have 20 MPs who have not yet taken up the issue of Mahanadi. ...(Interruptions)... And all of those MPs live along both sides of the Mahanadi. That is their constituency. I don't know about this \* of the Budget. If my friends in the Treasury Benches want to remain quiet about it, it is fine. But friends on this side have all spoken about it. A majority of this House is opposition today, Madam. ...(Interruptions)... And we have voiced our concern. I hope she will go back to her drawing boards, and, at least, give us a patient and judicious hearing, to all those States which have spoken about their problems here. I am going to say a very small thing, that is, indexation of tax. What happens to the pensioners? What happens to the middle class? They don't get a benefit out of it. Madam, please see it. Through you, Sir, I request that they should go to the drawing board again. Give the benefits to the poorer sections. All of us have been demanding withdrawal of GST on medical services. ...(Interruptions)... Repeatedly. I am sure, my friends on the Treasury Benches also agree with me that they also want it. When they want to get a health insurance, 18 परसेंट जीएसटी देना पड़ेगा। Life Insurance में देना पड़ता है। This money goes to you, goes to the Central Government, and you do your development projects from that money, thousands of crores of that money. A person puts his life savings in an insurance, and you are taking away 18 per cent! ...(Interruptions)... If for a one-crore policy, Rs. 18 lakhs goes away, what is this called? I don't know what is it. It is

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\* Expunged as ordered by the Chair.

a daylight \* of the public. I am sure your silence, Treasury Benches' silence, is in a way agreeing to whatever I am saying. ...*(Interruptions)*... Please accept it. This is the truth. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): The Minister wants to say something. ...*(Interruptions)*...

SHRI DEBASHISH SAMANTARAY: Sure, sure, Madam. ...*(Interruptions)*... It is a pleasure. ...*(Interruptions)*... We are waiting for it. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): Nirmalaji, do you want to respond? ...*(Interruptions)*...

SHRI DEBASHISH SAMANTARAY: What about small investors? Where does the MSME stand? ...*(Interruptions)*...

AN HON. MEMBER: He is not yielding, Sir. ...*(Interruptions)*...

SHRI DEBASHISH SAMANTARAY: Listen, I am also a politician in my right. I have also seen Governments, and I have seen stable Governments. And, this is not a stable Government. ...*(Interruptions)*... Take it from me....*(Interruptions)*... आप ठहरिए। ...*(व्यवधान)*... आप ठहरिए। बिहार और आंध्र - तब बोलना। You are forgetting 204. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): Don't talk to them. ...*(Interruptions)*... Mr. Samantaray, you talk to me. Don't talk to them. ...*(Interruptions)*...

SHRI DEBASHISH SAMANTARAY: Sir, 204 regional Members are here. And, out of 204, 100-plus belong to DMK, SP, Trinamool Congress. They are almost 110. And, if the other 100 join them, they will go out. If they go... ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): Speak on the Bill. ...*(Interruptions)*... कृपया शांति से बैठिए।...*(व्यवधान)*...

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\* Expunged as ordered by the Chair.

SHRI DEBASHISH SAMANTARAY: This simple calculation... *...(Interruptions)...* . ओडिशा में तो आपकी सरकार बनी है, आप ओडिशा को तो कुछ दे दीजिए। *...(व्यवधान)...*

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): Mr. Debashish, finish your speech. Why are you addressing them? *...(Interruptions)...*

SHRI DEBASHISH SAMANTARAY: Sir, if they don't want to listen to the truth... *...(Interruptions)...* Sir, they have to listen. *...(Interruptions)...*

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): Your mike is on. Everybody is listening to you. *...(Interruptions)...* Your mike is on. So, everybody is listening to you. You may speak and finish in 15 seconds.

SHRI DEBASHISH SAMANTARAY: Sir, it is not at all... *...(Interruptions)...* Sir, these neglects in this Budget show that they have not done justice to the regional aspirations of this country. The regional aspirations of this country, in this federal structure, in respect of all the States, have to be addressed. Instead of that, when we ask for it, they take it otherwise; they take it offensively.

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): Thank you. Now, Shri Sanjay Yadav.

SHRI DEBASHISH SAMANTARAY: One minute, Sir.

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): You are wasting your time talking to them. You must speak.

SHRI DEBASHISH SAMANTARAY: Sir, I was talking to you, but I got distracted.

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): Your mike is on. So, why don't you speak? You need to finish. You have only 30 seconds more.

SHRI DEBASHISH SAMANTARAY: They have made promises. I am only requesting through you, Sir, that they must fulfill the promises they have made. Otherwise, the writing on the wall is very clear. Thank you, Sir.

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): Shri Sanjay Yadav.

**श्री संजय यादव (बिहार):** माननीय उपसभाध्यक्ष महोदय, आपने मुझे इस विषय पर बोलने का मौका दिया, इसके लिए आपका बहुत-बहुत धन्यवाद।

महोदय, मैं कोई अर्थशास्त्री तो नहीं, लेकिन अगर हम बीते दस वर्षों में एनडीए सरकार की आर्थिक नीतियों का विश्लेषण करेंगे, तो हम पाएँगे की इनकी आर्थिक नीतियाँ जहाँ चंद उद्योगपतियों में उत्साह, आय और आशा बढ़ाती हैं, वहीं दूसरी ओर आम देशवासियों में गरीबी और निराशा का संचार करती हैं, यानी निराशा को बढ़ाती है। इनकी आर्थिक नीतियाँ ऐसी हैं कि चंद उद्योगपतियों के उत्पाद हम सब 140 करोड़ भारतवासियों के घरों में आते हैं, जिससे एक ओर उद्योगपति अमीर से अमीर हो जाते हैं, वहीं दूसरी ओर जिन ग्रामीणों, किसानों के उत्पाद, जैसे चीनी, दाल, गेहूँ, चावल, सब्जी आदि हम सब के घरों में जाते हैं, वे किसान और ग्रामीण गरीब से गरीब होते जा रहे हैं। यह इनकी आर्थिक नीतियों की विफलता है, इसलिए यह विचारणीय विषय है और इन आर्थिक नीतियों में बदलाव की आवश्यकता है।

महोदय, जनसंख्या की दृष्टि से बिहार देश का तीसरा सबसे बड़ा राज्य है और यह सबसे अधिक युवा आबादी वाला भी प्रदेश है। बिहार में 15 वर्षों से अधिक समय से एनडीए की सरकार है और दिल्ली में बीते 10 वर्षों से अधिक समय से एनडीए की सरकार है। इस एनडीए सरकार ने बिहार को गरीबी, बेरोजगारी और पलायन का केन्द्र बना दिया है। देश में बिहार 28वें नंबर पर है और प्रति व्यक्ति आय में भी बिहार देश में सबसे नीचे है तथा गरीबी में भी बिहार सबसे नीचे है। महोदय, मैं कहना चाहूँगा कि केन्द्र और राज्य का रिश्ता दीया-बाती तथा अंकुर-माटी की तरह होता है। इन्होंने बजट में भी बिहार को छोट दिया, बिहार को कुछ नहीं दिया। जहाँ बिहार को स्पेशल अटेंशन की आवश्यकता थी, स्पेशल स्टेट्स और स्पेशल पैकेज की आवश्यकता थी, वहाँ इन्होंने, इस एनडीए सरकार ने हस्तिनापुर की गद्दी के लिए पाटलिपुत्र से मैक्सिमम सपोर्ट तो ले लिया, लेकिन बदले में बिहार को मिनिमम सपोर्ट भी नहीं दिया। इस बजट में बिहार में न तो उद्योग लगाने का जिक्र है, न कोई इंडस्ट्री क्लस्टर लगाने का जिक्र है। प्रधान मंत्री जी की एक योजना है 'पीएम मित्र मेगा टेक्सटाइल पार्क'। देश के 7 राज्यों में 'पीएम मित्र मेगा टेक्सटाइल पार्क' लगाने की योजना है, लेकिन यह बिहार का दुर्भाग्य है कि कपड़ा मंत्री बिहार से होने के बावजूद भी बिहार में एक भी टेक्सटाइल पार्क के लिए कहीं पर कोई जिक्र नहीं है।

महोदय, माननीया वित्त मंत्री जी यहीं बैठी हुई हैं। मैं उनके संज्ञान में कुछ आंकड़े लाना चाहूँगा। बिहार का Credit Deposit Ratio (CDR) देश में सबसे कम है, यानी आम बिहारवासियों से कमर्शियल बैंकों में सबसे ज्यादा डिपॉजिट्स होते हैं, लेकिन बदले में उनको कोई कर्ज या ऋण नहीं दिया जाता है। पिछले 10 वर्षों में बिहार में "किसान क्रेडिट कार्ड योजना" के तहत कितने लोन दिए गए, अगर वे आंकड़े आप देखेंगे, तो आपके रोंगटे खड़े हो जाएंगे। बिहार तीसरा सबसे बड़ा राज्य है, उसके बावजूद बिहार में KCC loan का disbursal बहुत कम है। यह तब है, जब एनपीए बिहार में सबसे कम है, यानी वहाँ के लोग डिफॉल्ट नहीं करते, लेकिन फिर भी बैंकों का बिहार के प्रति नकारात्मक रवैया है।

इस बजट में बिहार के लिए न तो कोई नई ट्रेन शुरू करने का जिक्र है और न ही कोई कारखाना। बिहार में आखिरी कारखाना 2004 से 2009 के बीच में शुरू किया गया था, जब आदरणीय लालू प्रसाद जी रेल मंत्री थे। उन्होंने बिहार को तब तीन रेल कारखाने देने का काम किया था, उसके बाद बिहार में कोई कारखाना नहीं लगा। इन्होंने बिहार में agriculture, health

and education sectors में भी कुछ विशेष नहीं दिया और न ही बिहार के सुप्रसिद्ध दुग्ध उत्पादों, मखाना, मक्का, आम, लीची, केला इत्यादि को प्रमोट करने के लिए कोई प्रावधान और आवंटन किया। इस बजट में बिहार में बंद चीनी मिलों को शुरू करने का भी कोई जिक्र नहीं है। जब चुनावों में लोग दिल्ली से बिहार जाते हैं तो वे प्रत्येक भाषण में हर बार आश्वासन देते हैं, वादा करते हैं, दावा करते हैं कि हम चीनी मिलों को शुरू कर देंगे, लेकिन 10 वर्षों में अभी तक एक भी चीनी मिल इन्होंने शुरू नहीं की है।

महोदय, इनकी रंगीन फाइलों में किसानों का जीवन इनको सुनहरा और कलरफुल नजर आता है, लेकिन वास्तव में वह ब्लैक एंड व्हाइट और कोरा है। मैं सत्ता पक्ष के लोगों का वक्तव्य सुन रहा था। ये किसान और आम आदमी के बारे में इतना कुछ कह रहे थे कि जैसे सब कुछ खुशहाल हो गया, संपन्न हो गया, किसान सर्वगुण संपन्न हो गया, उनमें बहुत खुशहाली आ गई, संपन्नता आ गई, लेकिन आप दिल पर हाथ रखकर बताइए कि क्या आप अपने परिवार में से किसी परिजन को, बेटों को, बेटियों को किसान बनाना चाहेंगे?

महोदय, मैं बिहार के संदर्भ में ही कहना चाहूंगा कि इस बजट में इन्होंने महंगाई, गरीबी, बेरोजगारी, पलायन, इन विषयों को एड्रेस नहीं किया है। ...**(समय की घंटी)**... अतः मैं कहना चाहूंगा कि बिहार के बारे में आप विशेष ध्यान दीजिए, क्योंकि आपको बिहार से विशेष समर्थन भी मिला है, आपके मैक्सिमम सांसद भी चुनकर आए हैं। थैंक यू, सर।

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): The next speaker is Shri Ravi Chandra Vaddiraju; he will speak in Telugu.

SHRI RAVI CHANDRA VADDIRAJU (TELANGANA): \* "Hon. Vice-Chairman Sir, I convey my heartfelt thanks and gratitude for allowing me to speak. Sir, because of the paucity of time, I restrict my speech to the important issue of cooperative societies as it is related to farmers. On 6<sup>th</sup> July 2021, a new Ministry of Cooperation was introduced in our country during the tenure of the hon. Prime Minister, Shri Narendra Modi. As part of that, comprehensive information on about 8 lakh cooperative societies has been collected and the agricultural and rural development banks and offices of the cooperative societies have been computerized, thus increasing transparency and benefitting its members. A good development is that 559 cooperative societies have been given the opportunity as buyers through the Government e-market place portal. Through this, transactions of about 67 lakh people can be clearly understood. I appreciate the Government's aim to strengthen the cooperative sector to empower marginalized people. I have been carefully studying the various budget estimates introduced in the previous years, the actual

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\* English translation of the original speech delivered in Telugu.



expenditure and the new budget allocation in 2024. I would like to highlight some points in it.

Sir, the enthusiasm shown by the Government in setting up the Ministry of Cooperation, the sincerity shown then, is lacking now. If we look at the allocations made and the funds spent in the past budgets, this matter is understandable. About 900 crore rupees have been spent in this sector in the 2022-23 Budget. In the Budget of 2023-24, only 55 crores were initially allocated and then revised with an estimate of another 300 crores. In the current Budget of 2024-25, 500 crores have been allocated. However, I would like to inform you that there is a need to review whether these allocations will contribute to the achievement of the Central Government's target.

I am happy to say that in the past ten years, Telangana's rural economy has progressed due to the provision of financial security to farmers, women, weavers and various professional workers through cooperative societies by the then Chief Minister of Telangana, Shri K. Chandrashekar Rao. On this occasion, I would like to bring to your attention two Central Sponsored Schemes. 1) Cooperative Education and Training. 2) Integrated Agricultural Cooperation (ISAC) scheme. In the budget of 2022-23, if Rs.55 crores were allocated for the Cooperative Education and Training, not a single rupee was spent. The Central Government has failed to recognize the importance of Cooperative Education and Training. I request the Central Government to reconsider and increase the allocation of funds. It will be helpful to the farmers, agriculture students and youth of the nation. For the Integrated Agricultural Cooperation (ISAC) scheme, Rs.370 crore has been allocated in 2022-23, and not a single rupee has been allocated for this scheme in the 2024-25 budget. It reflects upon the negligence of the Central Government. In the cooperative sector, farmers suffer more losses after harvesting due to a lack of an efficient supply system, infrastructure, transportation and market linkage.

Post-harvest losses, according to the Food and Agriculture Organization (FAO), India's crop losses are up to 40 per cent. Food Corporation of India (FCI) estimates it to be around 15 per cent. These losses can be attributed to inefficiency, lack of adequate storage facilities, poor infrastructure and lack of modern technology in the agricultural sector. Wasting of food grains; food grains worth 14 billion USD are wasted in India every year. In this wastage, the share of rice is 84 per cent and wheat is 14 per cent. The Government is working on the computerization of 63,000 Primary Agricultural Credit Societies (PACS). As per the latest report, 15,783 PACS were computerized and are now on board. I request the Central Government to accelerate the project to improve credit access. In Telangana, during KCR's tenure, many efforts

were made to strengthen the cooperative sector which is the main pillar of the rural economy. Because of this, allied co-operative sectors have made remarkable progress. We have established 8,000 new sheep breeders' societies and distributed lakhs of sheep at a cost of about Rs. 5,000 crores. For 3.78 lakh Self-Help Groups in Telangana, KCR's Government has allocated Rs. three thousand crore interest-free loans. Due to the provision of loans, investment assistance and remunerative prices to the farmers, the production of crops has increased massively and new warehouses have also been constructed to store them. The Government should think of programs like Farmer Producer Organizations (FPOs) promotion, marketing, infrastructure development, and promotion of vegetable production groups. In cooperative societies, the integration of technology and social security schemes for members should be prioritized and encouraged. Agricultural and business centres should be established in every parliamentary constituency. This will help in achieving economic empowerment among the rural youth and women. I confined my speech to the cooperative society because the farmer is the backbone of our country. The farmer is the food giver. The welfare of the farmer is most important.

Sir, for the better future of the youth, I request the hon. Finance Minister to allocate more funds to the youth. I also request that more funds be allocated to the farmers, youth and women. With these words, I conclude my speech.” Thank You, Sir.

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): Now, Shri Sanjay Seth.

**श्री संजय सेठ (उत्तर प्रदेश):** महोदय, आपने मुझे बोलने का मौका दिया, इसके लिए मैं आपको धन्यवाद देता हूँ।

महोदय, वित्तीय वर्ष 2024-25 का यह बजट एक बहुत ही ऐतिहासिक बजट है। अगर आप इस बजट को ध्यान से देखेंगे तो जिस गरीब, युवा, अन्नदाता और नारी शक्ति की बात प्रधान मंत्री जी ने की थी, उन सारी बातों का inclusive development इस बजट में दिखता है। यह बजट केवल आर्थिक दस्तावेज ही नहीं, बल्कि हमारे प्रधान मंत्री जी के विकसित भारत के संकल्प का प्रतीक है। यह बजट कृषि से लेकर कौशल, सामाजिक न्याय से लेकर अर्बन डेवलपमेंट, मैनुफैक्चरिंग से लेकर एनर्जी सिक्योरिटी और infrastructure से लेकर innovation तक, हर क्षेत्र और हर वर्ग के विकास का संकल्प है। विपक्ष ने यह एक असत्य फैलाया है कि यह बजट मिडिल क्लास के लिए नहीं है, लेकिन सरकार यह समझती है कि मिडिल क्लास हमारे लिए बहुत महत्वपूर्ण है। टैक्सपेयर्स देश की अर्थव्यवस्था होते हैं और वही हमारी backbone हैं। ...**(व्यवधान)**...

**श्रीमती प्रियंका चतुर्वेदी (महाराष्ट्र):** सर, मेरा एक प्वाइंट ऑफ ऑर्डर है।

**उपसभाध्यक्ष (श्री राजीव शुक्ला):** क्या प्वाइंट ऑफ ऑर्डर है? ...(व्यवधान)... किस रूल के अंतर्गत है? ...(व्यवधान)... What is the rule?

**श्रीमती प्रियंका चतुर्वेदी:** सर, मैंने रूल नम्बर 176 के अंतर्गत विनेश फोगाट पर चर्चा करने के लिए एक नोटिस दिया है, साकेत गोखले जी ने भी दिया है। सर, ये आम आदमी की बात कर रहे हैं, वे भी एक आम घर से आती हैं और उनके साथ अन्याय हुआ है, हम चाहते हैं कि 176 के अंतर्गत उस पर चर्चा हो।

**उपसभाध्यक्ष (श्री राजीव शुक्ला):** वह इसमें नहीं है, ...(व्यवधान)... प्वाइंट ऑफ ऑर्डर नहीं है। ...(व्यवधान)... आप अपनी बात शुरू कीजिए।

(सभापति महोदय पीठासीन हुए।)

**श्री संजय सेठ:** हम मिडिल क्लास को कभी नजरअंदाज नहीं कर सकते हैं। उनके हितों का पूरा ध्यान रखते हुए हमने इस बजट में tax slab में काफी कमी की है। जहां 2014 में हमारे यहां दो लाख के ऊपर टैक्स लगता था, आज 2024 में सात लाख रुपये तक कोई टैक्स नहीं लग रहा है। इस बजट में हमने नौ priorities को ध्यान में रखा है और people-centric approach के अंतर्गत हमारी सरकार ने हर नीति, प्रक्रिया, नियम और कानून को सरकार केन्द्रित से जन केन्द्रित बनाने पर जोर दिया है। हमने इस बजट पर किसान व कृषि को आगे बढ़ाने के लिए कार्य किए हैं। 2013-14 में एग्रीकल्चर का बजट 27,000 करोड़ रुपये था, वहीं आज 2024-25 में इस बजट में 1,52,000 करोड़ रुपये एलॉट किए गए हैं। महिलाओं के सशक्तीकरण व कल्याण की योजनाओं के लिए इस बजट में 218 परसेंट की बढ़ोतरी हुई है। जो 2014 में 97,134 करोड़ रुपये था, वह अब बढ़कर 3 लाख करोड़ रुपये हो चुका है। मैं आपको एक उदाहरण देना चाहता हूं कि मेरे गांव में एक महिला थी, जो कोई काम नहीं करती थी, लेकिन जब मुद्रा योजना शुरू हुई, तो उसने लोन लेकर एक उद्यम लगाया और आज वह खुद आत्मनिर्भर है और दस महिलाओं को नौकरी दे रही है। माननीय प्रधान मंत्री जी के नेतृत्व में, माननीय वित्त मंत्री जी ने, हमारी सरकार ने देश के taxation system में, जो reforms किए हैं, वे holistic हैं। जिसका परिणाम यह है कि 2013-14 के मुकाबले 2024-25 में income tax return की filing में 366 परसेंट की बढ़ोतरी हुई है तथा हमारा टैक्स रेवेन्यू भी तीन गुना बढ़ा है। 1 जुलाई, 2017 को Central and State laws के complex के जाल को हटाकर माननीय प्रधान मंत्री जी ने जीएसटी का एलान किया था। यह टैक्सेशन के इतिहास में सबसे बड़ा एक बदलाव है। पहले अलग-अलग तरह के indirect taxes पर हर वस्तु के दाम बढ़े हुए होते थे, परंतु जीएसटी लगने के बाद इसमें indirect taxes काफी कम हो गए हैं और इसका एक उदाहरण यह है कि अगर आप चावल, दही, लस्सी, unpacked wheat का उदाहरण लेंगे, तो जीएसटी लगने के पहले इसमें ढाई से चार परसेंट टैक्स हुआ करता था, अब जीरो परसेंट टैक्स है। आज जीएसटी का रेवेन्यू रिकॉर्ड दो लाख करोड़ रुपये से ज्यादा हो रहा है और इससे हमारे स्टेट्स को भी काफी रेवेन्यू का फायदा हो रहा है। हमारे इनकम टैक्स के नियमों में भी काफी सरलीकरण हुआ है। हमने faceless tax assessment करके जनता के लिए people-

friendly माहौल दिया है। हम लोगों ने इसके अंदर अगले छह महीने तक इन नियमों को रिव्यू करने का भी एक प्रावधान रखा है। हमने इसी दिशा में बजट के अंदर जो long-term capital gains का एक प्रावधान था, जिसके ऊपर कई प्रक्रियाएं आईं और उस सुझाव को मानते हुए माननीय वित्त मंत्री जी ने उसके अंदर एक और दूसरा तरीका दिया, तो आज जनता के पास दो ऑप्शन्स हैं, जिसमें उसको ठीक लगे, वह उस तरीके से टैक्स को भर सकता है। यह हमारी एक प्रक्रिया पूरे बजट की ऐसी है कि जिसमें जनता का ख्याल पहले है और सरकार अपने लिए कोई चीज नहीं देख रही है, सिर्फ जनता पर ध्यान दे रही है। महोदय, हमने देश को आत्मनिर्भर बनाने की दिशा में बहुत सारे काम किए हैं। 2016 में जहाँ 300 start-ups थे, वहीं आज 1.3 lakh DPIIT मान्यता प्राप्त start-ups हैं, जिसमें करीब 100 unicorn हैं।

महोदय, इस बजट में माननीय वित्त मंत्री जी ने angel tax को भी हटा दिया है। इससे पूरे start-ups को एक बहुत बड़ा प्रोत्साहन मिल रहा है तथा मुद्रा लोन्स में भी काफी बढ़ोतरी हो रही है। अब आपको 10 लाख की बजाय 20 लाख रुपये तक बिना किसी गारंटी के लोन मिल सकता है।

महोदय, हमारे बैंक्स आजकल बहुत अच्छा काम कर रहे हैं और सारे बैंक्स प्रॉफिट में हैं। उनके पास liquidity का कोई crunch नहीं है। इसकी वजह से आज किसी भी उद्यमी को उद्योग लगाने के लिए, व्यवसाय करने के लिए बैंक से बहुत आसानी से लोन मिल रहा है। अगर आप कोरोना का काल देखें, तो जहाँ पूरे विश्व में अर्थव्यवस्था खत्म हो चुकी थी, वहीं उस पीरियड में हमारे देश के बैंकों ने सारे उद्यमियों को अतिरिक्त धन देकर पूरी अर्थव्यवस्था को इतना बढ़ाया है कि आज हम विश्व की पाँचवीं बड़ी अर्थव्यवस्था बन चुके हैं।

महोदय, हमने इस बजट में कई वस्तुओं पर कस्टम ड्यूटी खत्म की है और इसका सबसे बड़ा फायदा कैंसर के मरीजों को हो रहा है। कैंसर की दवाइयों पर इम्पोर्ट ड्यूटी खत्म होने से उनकी दवाइयों का बिल बहुत कम हो रहा है।

माननीय सभापति जी, इस बजट में जम्मू और कश्मीर के विकास पर भी बहुत ध्यान दिया गया है। उनके विकास के लिए हमने 1.51 लाख करोड़ रुपये का बजट में प्रावधान किया है। धारा 370 हटने के बाद वहाँ पर टूरिस्ट्स का inflow इतना बढ़ गया है कि रोजगार अपने आप generate हो रहा है। देश भर से लोग आकर टूरिज्म के लिए अपने-अपने होटल्स और व्यवसाय वहाँ पर बढ़ा रहे हैं। वहाँ के लोग आज पूरी तरह से खुशहाल हो रहे हैं और वहाँ टेरेरिज्म भी बहुत कम हो गया है।

माननीय सभापति जी, मैं वित्त मंत्री जी से एक रिक्वेस्ट करना चाहता हूँ कि हमारा रियल एस्टेट सेक्टर एग्रिकल्चर और इंडस्ट्री के बाद जीडीपी को सबसे बड़ा सहयोग देता है और इसमें लोगों को सबसे ज्यादा रोजगार मिलता है। इस रियल एस्टेट सेक्टर के साथ 248 industries चलती हैं, इसलिए मैं माननीय वित्त मंत्री जी से एक रिक्वेस्ट करना चाहूंगा कि अगर हो सके, तो इसे इंडस्ट्री का स्टेटस दे दें, जिससे कि इसके अंदर और काम बढ़ाया जा सके, इंडस्ट्री होने की वजह से लोगों को आसानी से लोन मिल सके, नए-नए काम शुरू हो सकें तथा उनके लिए रोजगार के और अवसर बन सकें।

माननीय सभापति जी, यह बजट हमारे देश को नई ऊँचाइयों पर ले जाने की दिशा में एक महत्वपूर्ण कदम है। मैं इसके लिए माननीय प्रधान मंत्री जी और माननीय वित्त मंत्री महोदया को बहुत-बहुत धन्यवाद देता हूँ और बजट के इस बिल का सपोर्ट करता हूँ।

MR. CHAIRMAN: Now, Shri Jairam Ramesh.

SHRI JAIRAM RAMESH (Karnataka): Sir, my party has four minutes, and I propose to take exactly four minutes. In these four minutes, I would like to place before the hon. Finance Minister four questions to which I was expecting answers from the Budget, but for which I am still seeking the answers. The first question is: Why is private investment still sluggish? In spite of very steep tax cuts, in spite of production-linked incentive schemes, in spite of constant encouragement by different spokespersons on behalf of the Government, private investment, which is key to increasing economic growth, is still stagnating at somewhere between 20 to 25 per cent of GDP. If you look at the trajectory, the private corporate investment used to be at this level. It fell over the last eight years. It then started growing up. But it has stabilised at a level which is far lower than what it used to be ten years ago. Without private investment, Indian economy will not flourish; it will not boom. We have to increase private investment.

And the first question is, why is the rate of private investment simply not picking up? Private investment, of course, is increasing. But as a proportion of GDP, private investment is still very sluggish. We are not going to hit the 8 per cent growth target unless we are going to stimulate private investment. There are various theories why private investment is not growing up. It is not growing up because of an atmosphere which is not conducive to private investment. Private investors are actually moving abroad and seeking citizenship of different countries. The economy is going through oligopolisation in different sectors of the economy. Whatever the reason, I think this is a question that the hon. Finance Minister will have to address, not today, but in the context of the next Budget in February or thereabouts next year. Sir, the second question, why is manufacturing as a proportion of GDP falling? We are all in agreement, and there can be no argument, that manufacturing must flourish, must deepen in our country. But instead of increasing, manufacturing as a proportion of GDP has actually come down from something like 16.5 per cent of GDP to about 14.5 per cent of GDP. I will give you one simple example, which is a very telling example. In 2013-14, garment export from India was 15 billion dollars. In 2023-24, garment export from India was 14.5 billion dollars. Garment export today is lower than the garment export ten years before. Today, what has happened? Vietnam's exports

are two times that of India and Bangladesh has exported 45 billion dollars of garments last year. I would like the hon. Finance Minister to ask the question, not today, but in the context of the next Budget, why is manufacturing as a proportion of GDP falling particularly in labour-intensive sectors of the economy. Sir, the third question is, why is private consumption not growing? Last year, private consumption grew only by about four per cent. Private consumption is a locomotive of economic growth. Why is private consumption not growing? Private consumption is growing only at the top income levels. Today, over fifty per cent of all automotive sales in India are of Sports Utility Vehicles (SUVs). It is not longer the entry level vehicle of Maruti. It is the Sports Utility Vehicles (SUVs). What does this show? It shows that there is consumption and there is purchase power, but it is concentrated at higher income levels. And there is no mass consumption taking place of mass consumer goods that will drive economic growth. I would like the hon. Finance Minister to again ponder over this question why private mass consumption is not growing. Finally, why are wages stagnant in this country? Government's own data, the Economic Survey's own data show that real agricultural wages, inflation-adjusted agricultural wages, have fallen by one per cent over the last ten years. And the Periodic Labour Force Survey of the Government shows that across the sectors whether it is the salaried class or the self-employed people, average real earnings have remained stagnant. If wages remain stagnant, purchasing power will remain stagnant. If purchasing power remains stagnant, consumption will remain stagnant.

To summarise, Mr. Chairman, the economy has four engines of growth. Not double engine. It is a quadruple engine. There is investment. There is consumption both Government as well as private. And there is international trade. All these engines of growth..

MR. CHAIRMAN: Which is the fourth one? Which is the fourth engine? You have mentioned only three so far. Look at the paper.

SHRI JAIRAM RAMESH: Sorry, Sir.

MR. CHAIRMAN: You have named four engines but referred to only three by name. Which is the fourth engine?

SHRI JAIRAM RAMESH: No, Sir. I said there is investment engine. There is consumption engine.

MR. CHAIRMAN: Fourth engine is the double engine.

SHRI JAIRAM RAMESH: There is Government expenditure engine and there is international trade engine. I said it. All engines of growth are not firing at the same speed.

4.00 P.M.

The Finance Minister has accelerated the speed of the Government capital expenditure engine, but the private investment engine is not growing fast. The private consumption engine is not growing fast. And, of course, the international trade, over which she has little control, is not growing fast. However, the example of the Government industry shows that the problems of growth lie not so much in external markets but in what we do internally. So, I would again say that the intent of the Budget is one thing; the content of the Budget is quite different, and the content of the Budget has to address these four fundamental issues that I have raised. Thank you, Sir.

MR. CHAIRMAN: Shri Prakash Chik Baraik; six minutes.

**श्री प्रकाश चिक बाराईक** (पश्चिमी बंगाल): सभापति महोदय, सर फाइनेंस बिल में मुझे मेरी पार्टी ऑल इंडिया तृणमूल कांग्रेस, माननीय मुख्य मंत्री ममता बंदोपाध्याय एवं मेरे नेता अभिषेक बंदोपाध्याय के माध्यम से जो opportunity मिली है, उसके लिए मैं अपनी पार्टी और अपनी लीडर को धन्यवाद ज्ञापन करता हूँ। बजट में देखा गया कि चाय सेक्टर, टी गार्डन की जो समस्या हैं एवं चाय की जो समस्या है, उसकी एक भी बात बजट में नहीं रखी गई है। अगर पूरे भारतवर्ष में देखा जाए, तो 11 स्टेट्स में चाय की प्रोडक्टिविटी होती है, जहां मजदूर अपनी मजदूरी करते हैं, काम करते हैं, लेकिन स्पेसिफिक हिसाब से बजट में देखा जाए, तो चाय बगान के गरीब मजदूरों के लिए और चाय इंडस्ट्री को बचाने के लिए एक रुपये का भी फंड का अलॉटमेंट नहीं किया गया है, यह दुर्भाग्य है। मैं अपने स्टेट पश्चिमी बंगाल के लिए बोलता हूँ कि approximately 4.5 लाख वर्कर्स, जो परमानेंट हैं, टेंपेरी हैं एवं बिगा हैं एवं 25 लाख नागरिक जो डिपेंडेंट हैं, उनके ऊपर एक घना अंधेरा छाया हुआ है। चाय बगान के मजदूर की बात कौन करेगा और चाय के लिए कौन सुनेगा? मैं माननीया फाइनेंस मिनिस्टर, जो हाउस में हैं, उन्हें आपके माध्यम से यह बोलना चाहता हूँ कि इसके लिए बजट में चिंता की जाए और स्पेसिफिक हिसाब से चाय के लिए पैकेज हो, नहीं तो एक नया चाय मंत्रालय शुरू हो। चाय का सेकंड लार्जस्ट प्रोडक्शन, जो वेस्ट बंगाल करता है, इसके लिए विशेष तौर पर ध्यान दिया जाए। देखा जाए तो 1951 अमेंडमेंट एक्ट के अनुसार जो fringe benefits कंपनी के माध्यम से वर्कर को देना था, कंपनी वह बेनिफिट वर्कर को नहीं देती है। माननीय मुख्य मंत्री, सुश्री ममता दीदी के उद्योग से चाय सेक्टरों में कहीं पर creche,

कहीं पर हॉस्पिटल, कहीं पर बिना पैसा में राशन, तो कहीं पर बिना पैसे से जल परसेवा दिया जा रहा है, लेकिन केंद्र सरकार का अलॉटमेंट क्या है, यह कभी भी हम लोग ने नहीं देखा है। मैं माननीया फाइनेंस मिनिस्टर को कहना चाहता हूँ कि चाय के लिए विशेष पैकेज की घोषणा की जाए।

माननीया फाइनेंस मिनिस्टर ने असेसमेंट ईयर 2021-22 में घोषणा की थी कि चाय बगान के वर्कर्स को सोशल एक्टिविटीज के लिए 1,000 करोड़ रुपया दिया जाएगा।

MR. CHAIRMAN: Hon. Members, please.

**श्री प्रकाश चिक बाराईक:** तीन साल बीत गए। इस 1,000 करोड़ रुपये में पश्चिमी बंगाल को कितना मिला और अन्य स्टेट्स को कितना मिला? मैं आपके माध्यम से माननीया फाइनेंस मिनिस्टर को बोलना चाहता हूँ कि यह सोशल वेलफेयर फंड का जो पैसा है जो गरीब नागरिक एवं वहां के जो pluckers हैं, 80 परसेंट से 90 परसेंट pluckers, जो महिलाएं हैं, जो plucking करते हैं, फैक्ट्रीज में काम करती हैं, केमिकल का काम करती हैं, इनके लिए विचार किया जाए।

राज्य सरकार हर काम पश्चिम बंगाल में कर रही है। आप सोशल एक्टिविटीज देखिए या वहां के स्थानीय स्तर पर गरीब नागरिकों की परसेवा देखिए, हर काम को राज्य सरकार कर रही है, माननीय मुख्य मंत्री ममता दीदी कर रही हैं। मैंने इस बजट में देखा कि इरिगेशन इम्बैंकमेंट के लिए स्पेसिफिक तौर पर पश्चिमी बंगाल को कोई पैसा नहीं दिया गया। पैसा सिक्किम, बिहार, असम को दिया गया। अगर असुविधा है, तो फंड अलॉटमेंट हो, लेकिन पश्चिम बंगाल के लिए क्यों नहीं दिया गया? सिक्किम से जो तीस्ता नदी का जो पानी आता है, सिक्किम दूसरी ओर से दार्जिलिंग जिले से सटा है, जो पश्चिम बंगाल में है, कलिम्पोंग पड़ता है, मोंगपू पड़ता है, डाबग्राम-फूलबाड़ी पड़ता है, जलपाईगुड़ी जिले का क्रांति पड़ता है, मालदा पड़ता है, जहां 2023 के फ्लड में हजारों की संख्या में आदमी मरे।

[उपसभाध्यक्ष (श्री राजीव शुक्ला) पीठासीन हुए।]

स्टेट गवर्नमेंट गई, माननीया मुख्यमंत्री के निर्देश से हम लोग खुद वहां पर गए, लेकिन केंद्र सरकार का बजट नीति में हमने नहीं देखा कि पश्चिमी बंगाल को इरिगेशन इम्बैंकमेंट का पैसा दिया गया। यह बहुत ही दुर्भाग्यपूर्ण है। मैं बोलना चाहता हूँ कि इस बजट में हम लोगों ने देखा, मनरेगा की बात बोली गई; इस बजट में हम लोगों ने देखा, आवास की बात बोली गई, लेकिन पश्चिमी बंगाल 15 हजार करोड़ रुपए, जो मनरेगा और आवास का पैसा पाता है, अगर पूरी स्कीम को देखा जाए, तो 1,71,000 करोड़ रुपए department-wise जो पश्चिमी बंगाल पाता है, यह गरीबों का पैसा है, मजदूरों का पैसा है, आम पब्लिक का पैसा है। किसी ने 20 दिन, किसी ने 25 दिन, किसी ने 50 दिन काम किया, लेकिन यह पैसा हम लोगों को नहीं दिया गया। यह हमें क्यों नहीं दिया गया? ...(व्यवधान)...

**उपसभाध्यक्ष (श्री राजीव शुक्ला):** आप मत बोलिए। ...(व्यवधान)... Let him complete.



**श्री प्रकाश चिक बाराईक:** 2021 का निर्वाचन हारने के बाद आप लोगों ने गरीब मजदूरों के पैसे को रोक दिया, जनजाति समुदाय के जिन आदमियों ने काम किया था, उस पैसे को रोक दिया। यह पैसा रोकना किसी का काम नहीं है। मैं आपके माध्यम से बोलना चाहता हूँ कि इसको जल्द से जल्द देखा जाए।

इसके अतिरिक्त, लाइफ इंश्योरेंस और मेडिकल इंश्योरेंस पर जो 18 परसेंट जीएसटी का deduction है, इसको गवर्नमेंट withdraw करे। यह treatment का पैसा है। इसको गवर्नमेंट withdraw करे, यह मजदूरों की चिकित्सा का पैसा है, यह आम आदमियों की सुविधा का पैसा है। First time ऐसा हुआ है कि लाइफ इंश्योरेंस और मेडिकल इंश्योरेंस में जीएसटी लगाया जा रहा है। यह दुर्भाग्यपूर्ण है। मैं माननीया वित्त मंत्री जी को बोलना चाहता हूँ कि यह सभी का निर्णय है।

Provident Fund की समस्या के बारे में हम लोगों ने बार-बार कहा है। Provident Fund के लिए केन्द्र सरकार का ऑफिस है। पीएफ दफ्तर चाय बागान के मजदूरों को पीएफ का पैसा देने में बहुत असुविधा करता है। आप इसको specific तौर पर देखिए कि मजदूरों को मजदूरी का पैसा मिले। गरीब आदमी के पैसे का deduction करके पीएफ ऑफिस में जो हजारों-हजार करोड़ रुपये जमा किए जा रहे हैं, यह उनके अधिकार का पैसा है। यह पैसा उनको जल्द से जल्द मिले। मैं इतना ही कह कर अपना वक्तव्य समाप्त करता हूँ। जय हिंद, जय बंगला!

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): Now, next speaker is Shri R. Girirajan. He will speak in Tamil.

SHRI R. GIRIRAJAN (Tamil Nadu): Thank you Mr. Vice-Chairman, Sir, for giving me an opportunity to speak on the Finance Bill. The middle class, all over the country, is very unhappy that they are paying majority of taxes but they are not getting any tax deduction. Inflation has been high. The costs have been high. Student fees have gone up. Living costs have gone up. The quality of life in cities remains very poor.

\*"This Union Government thinks that it is their profession to impose taxes over taxes. People think that it is absurd foolishness and even superstitious to expect benefits for the poor, the downtrodden, and the middle class from this Union Government. Sir, Thirukkural is missed in the Budget." Funds for Tamil Nadu are missing. Railway projects are missing and funds for railway projects are missing. Funds for Chennai Metro-2 project are missing. Flood relief is missing. GST compensation for Tamil Nadu is missing. At some juncture, the people of Tamil Nadu would totally miss the BJP, mind it. Respected, Sir, now, in Tamil Nadu, one news is trending virally regarding Tamil Nadu railway projects. I would like to read it in Tamil. \*"The "Pink Book" which contains the financial allocation for each project of Indian Railways has

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\* English translation of the original speech delivered in Tamil.

not yet been published. Is it true or not? This Union Government had completed the discussion on the Ministry of Railways without publishing the necessary documents. Is it true or not?" Where is Pink Book? You say that Rs. 2,55,000 crores have been allocated to the Ministry of Railways. How much has been allocated for broad gauge conversion in Tamil Nadu? How much has been allocated for doubling of railway lines in Tamil Nadu? How much has been allocated for laying of new railway lines? How much has been allocated for electrification? Where is the Pink Book which contains the details of such allocations? We have such simple questions. Where is the attempt on our part to † people and to frame fables? Tamil Nadu received only zero.

Release proper documents. Let the people of Tamil Nadu know the truth. There are ten projects in Tamil Nadu for laying of new railway lines. Three doubling projects are also there. The meagre sum of Rs.1000 crore was allocated in the past for all these projects. After I had pointed it out, the allocation was increased in Budget 2023-2024. That was also a paltry sum to the extent of Rs.50 crore, Rs.100 crore, etc. Later it was retrieved as 'Safety fund'. Last year, the gross amount that was allocated for new projects in Tamil Nadu was just zero.

In the interim budget 2024-2025 which was presented in February, Rs.150 crore was allocated for new projects in Tamil Nadu. Was it a mere announcement for the sake of elections? Or was it allocated in the true sense? It will be known after the release of Pink Book." I would like to get the reply from the hon. Finance Minister. Respected Sir, the Union Government has announced this relief fund for Bihar; Abundant caution has been taken, flood is not coming there. But, in Tamil Nadu, Cyclone Michaung devastated five districts of Tamil Nadu, namely, Chennai, Thiruvallur, Kanchipuram and Chengalpattu but no relief, not a single *naya paise* has been given by the Central Government. Now, I come to the Budget; taxation. The poor became very poor and the middle class became the new poor. Of the total population of 144 crore, only 5 per cent are filing their taxes. Out of these five per cent tax payers, 70 per cent tax payers are having income less than rupees seven crores per annum.

The rest 30 per cent contributes the lion's share of total direct taxes collected by this Government. India is the only country where the super rich and super tax payers have several concessions and the individual salaried class is penalized more than they can bear. This is tax terrorism. The tax terrorism has impacted badly the economy of the country. It is very unfortunate that general taxpayers, who contribute substantially to the development of this nation, are looked down upon as if they are

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† Expunged as ordered by the Chair.

enemies of the State. (*Time-bell rings.*) Sir, only one minute. Instead of treating them with respect and dignity, quite often, they are subjected to harassment and with harsh treatment. Power corrupts, and absolute power corrupts absolutely. Tax terrorism must be stopped at any cost. People of India expected a good tax reform, proactive economic policies and people-oriented schemes from the Finance Minister but she has dashed their expectations.

Sir, the total external debt has risen in the last ten years. Till 2014, the total debt was Rs. 55 lakh crores only. But, in 2024-25, it has touched almost Rs. 189 lakh crores. That means in the last ten years, the Government has literally increased the debt burden on every Indian. A debt burden of Rs 134 lakh crores, along with interest components, are on the people of India. This is a very bad position of the Indian economy.

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): Thank you.

SHRI R. GIRIRAJAN: Respected, Sir, I will come to the conclusion part. The Government has no mind to support the people who seek Old Pension Scheme. (*Time-bell rings.*) The hon. Finance Minister had conveniently forgotten the people who still opt for old tax regime. Thirty-five per cent of tax-payers are still following the old tax regime. They cannot, at the moment, migrate to New Tax Regime. People have a feeling that the Finance Minister neither knows economics nor politics. Maybe because she shied away from contesting the elections, she would not get the opportunity to see the expectations of the people at the ground level. Thank you, Sir.

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): Now, Dr. John Brittas.

DR. JOHN BRITTAS (Kerala): Sir, I would respect the hon. MoS to diligently report the points which I make here on the floor of the House.

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): MoS!

DR. JOHN BRITTAS: The former MoS is distracting the present MoS. Please.

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): That happens. पंकज जी, आप ध्यान दीजिए कि वे क्या कह रहे हैं।

DR. JOHN BRITTAS: As per the Constitution, India is a Union of States not a colony of Delhi. ...*(Interruptions)*... We don't want any special status. Kerala doesn't want any special status. Give us some status, some status, consider us as a State of India. That is all. The other day, the hon. Finance Minister, while speaking, was saying 'Kerala went to the Supreme Court and Supreme Court's remarks were in favour of the Central Government.' Absolutely wrong! The Supreme Court decided to refer the matter to the Constitution Bench because the Court found it to be substantive enough for further perusal. Let me make it very clear. Sir, Kerala pleaded with the Union Government. In an unprecedented way, Kerala contributed Rs.6,000 crores for acquisition of land for the construction of the National Highway. Sir, why do we say that the States are being relegated, the principles of federalism are being scuttled? I will cite you one statistics. नीरज जी, ध्यान से सुनिए। In 2019-20, the total cess and surcharge collected was Rs. 2,54,544 crore. In 2023-24, the surcharges and cess collected by the Centre went up to Rs. 5 lakh crores.

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): You address me, not Mr. Neeraj.

DR. JOHN BRITTAS: Sir, 96.81 per cent increase happened there. That means, the revenue of the Central Government in the form of cess and surcharges increased by 96 per cent. Sir, every time the Finance Minister says that if the States are willing, we will put the petroleum products under GST, as though the States are blocking and the Union is ever willing to help the petroleum consumers! Sir, I will dole out another statistics. Who is responsible for the hike in the retail price of petroleum and diesel? I will give one statistics. In 2023-24, the Union Government amassed an astounding sum, -- Sir, please note this -- of Rs.4,32,394 crores from petroleum sector through various taxes and cess. When the States garnered Rs.4,32,000 crore, all the States put together, you know what is the amount? It is Rs.3,18,000 crore only. And last year, there has been an increase of Rs. 4,327 crore compared to the previous year, whereas for the State, the share went down by Rs.1,889 crores. This is a real picture. There is another thing. Now, their pet project is Centrally-Sponsored Scheme. I have been always saying that if they are interested, let them come up with Central Sector Scheme, which is fully funded by the Union Government. But cleverly, deftly, the Central Sector Scheme allocation has been going down. Whereas, the Centrally-Sponsored Schemes, the project scheme is going up, I will tell you. In 2023-24, the total amount of Centrally-Sponsored Scheme was Rs.4,60,000 crore. It went up to Rs.5,05,978 crore in 2024-25. That 40 per cent of the amount, which tantamounts to

be almost Rs.2 lakh crore, should be borne by the States. You are penalizing the States. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): Neeraj ji, no running commentary. ...*(Interruptions)*... Let him complete. ...*(Interruptions)*... Otherwise, he will get extra time. ...*(Interruptions)*...

DR. JOHN BRITTAS: In the Budget, there have been several corridors. I would not name the corridors. ...*(Interruptions)*... There are several industrial corridors. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): Neeraj ji, why are you making running commentary? ...*(Interruptions)*...

DR. JOHN BRITTAS: We have been telling about Kochi-Bangaluru Corridor, there is no mention. Now 100 industrial parks are being declared. There is not even a single industrial park in Kerala. There is a natural calamity that has struck Kerala. What has happened? Yesterday I spoke about how you are being humiliated. There is a provision in National Disaster Management Policy to declare it as a calamity of severe nature. Why are they not doing it? I would request the Government. The Prime Minister intends to visit Kerala. Let him declare the Wayanad calamity as a calamity of severe nature. If he is not doing it, you don't have a cause to share with Kerala, and I would say that you will continue to be anti-Kerala. सर, रेलवे के बारे में इतना बोला गया। 'कवच' के लिए पिछले साल 17 हजार करोड़ रुपए एलोकेट किया गया, लेकिन एक पैसा भी खर्च नहीं किया गया।

They are quiet about it. And, they talk about the safety of the railways! Are they genuinely interested in the safety of Indian railways? ...*(Time-bell rings.)*... Sir, I will take just one minute. I will expose how this Government does not walk the talk. In the Economic Survey, they said, 'we need to have FDI from China. Again, on 30<sup>th</sup> July, the Minister of Commerce said that there is no rethinking at present to support Chinese investment. And again, on 3<sup>rd</sup> August, the Secretary, Department for Promotion of Industry and Internal Trade, Mr. Rajesh Kumar, says that while speeding up of approvals of FDI, China should be considered. Who is the master, Sir, the Minister or the Secretary? Is there a collective Government? They are talking absolutely contradictory with regard to the policy of the Government of India. At the end, I would only urge upon this Government, the Treasury Benches, please have a little consideration for States like Kerala; even other states, say, Bihar, Andhra, you

declare a lot of projects. But I am sure you are going to take them down the garden path. You will be repeating the \* which happened earlier. I would urge upon the Government, be sincere to the people of India. Thank you, Sir.

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): Thank you. Now, Mr. Govindbhai Laljibhai Dholakia.

**श्री गोविंदभाई लालजी भाई धोलकिया (गुजरात):**

*"सर्वस्य चाहं हृदि सन्निविष्टो मत्तः स्मृतिर्ज्ञानमपोहनं च ।  
वेदैश्च सर्वैरहमेव वेद्यो वेदान्तकृद्वेदविदेव चाहम् ॥"*

माननीय उपसभाध्यक्ष महोदय, इस सदन में उपस्थित सभी महानुभावों के हृदय में विराजमान परमात्मा को नमन करके इस उच्च सदन में आज पहली बार मैं बोलना प्रारंभ कर रहा हूँ। नमस्कार! सबसे पहले, मैं आपको धन्यवाद देना चाहता हूँ कि आपने मुझे बजट पर चर्चा में भाग लेने के लिए अवसर प्रदान किया है।

महोदय, मैं किसान पुत्र हूँ और गांव के स्कूल में कक्षा 6 तक पढ़ा हूँ, फिर भी भगवान की कृपा से 2013 से मैं आईआईएम, अहमदाबाद में हर साल लेक्चर देने के लिए जाता हूँ। मैंने 60 साल पहले डायमंड बिज़नेस में वर्कर के तौर पर काम करना शुरू किया था और आज 7,000 लोगों की फैमिली मिलकर यह काम कर रही है।

माननीय उपसभाध्यक्ष जी, मैं आपके माध्यम से माननीय श्री नरेन्द्र भाई मोदी जी के लगातार तीसरी बार देश के प्रधान मंत्री बनाने के लिए राष्ट्र की जनता को धन्यवाद देता हूँ और मेरे जैसे सामान्य व्यक्ति को भारत की सबसे बड़ी पंचायत में पहुंचाने के लिए उनका कोटि-कोटि वंदन करता हूँ।

माननीय उपसभाध्यक्ष जी, मैं बजट के बारे में अपने विचार सदन के सामने बड़ी विनम्रता के साथ रख रहा हूँ। मोदी सरकार ने बजट-2024 में कई महत्वपूर्ण पहलों की ओर कदम बढ़ाए हैं, जो भारतीय अर्थव्यवस्था और राष्ट्र को विकसित एवं मजबूत करने में मदद करेगा। महोदय, इस बजट में सेवा, सुशासन और राष्ट्र-कल्याण की प्रधान मंत्री श्री नरेन्द्र भाई मोदी जी की दृष्टि को महत्वपूर्ण रूप से उजागर किया गया है। एक किसान और व्यापारी होने के नाते मैं यह कह सकता हूँ कि यह बजट भारत की आर्थिक वृद्धि और विकास की दिशा में महत्वपूर्ण कदम है। हम सब जानते हैं कि वैश्विक चुनौतियों के बावजूद हमारे देश के अर्थतंत्र की मजबूती पर विश्वास जताया गया है। इस बजट में हर क्षेत्र की वृद्धि के लिए ध्यान दिया गया है। इन्फ्रास्ट्रक्चर से लेकर डिजिटल कनेक्टिविटी तक, कृषि क्षेत्र से लेकर शिक्षा के क्षेत्र तक, हर क्षेत्र में निवेश की गति को तेजी दी जा रही है। कोई भी क्षेत्र हो, उसमें योजनाएं बनी हैं, योजनाएं बन रही हैं और शुरू हो रही हैं। इस बजट के माध्यम से सरकार ने भारत के भविष्य के लिए एक संतुलित दृष्टिकोण प्रस्तुत किया है। इसलिए मैं माननीय श्री नरेन्द्र मोदी जी और वित्त मंत्री, श्रीमती निर्मला सीतारमण जी का

\* Expunged as ordered by the Chair.

आभार प्रकट करता हूँ। माननीय उपसभाध्यक्ष जी, मैं गुजरात और सूरत का रहने वाला हूँ, इसलिए मैं आज गर्व से कहूँगा कि माननीय श्री नरेन्द्र मोदी जी के नेतृत्व वाली हमारी सरकार ने सूरत को संवार दिया है। शहरी विकास और इन्फ्रास्ट्रक्चर में शहरों को एयरपोर्ट, मेट्रो रेल परियोजना और कई सारी सुविधाओं के माध्यम से स्मार्ट शहर बनाने के लिए सरकार तेज गति से दौड़ रही है।

माननीय उपसभाध्यक्ष जी, मैं विशेष रूप से सूरत में मेट्रो रेल परियोजना की स्वीकृति के लिए सरकार को बधाई देना चाहता हूँ। यह परियोजना न केवल शहर की यातायात व्यवस्था को सुधारने में मदद करेगी, बल्कि नागरिकों के जीवन को भी सुगम बनाएगी। 40 किलोमीटर लम्बी मेट्रो लाइन का निर्माण किया जा रहा है, जो हमारे शहर के विकास में एक महत्वपूर्ण कदम है।

माननीय उपसभाध्यक्ष जी, मैं गर्व के साथ बताना चाहता हूँ कि 2014 में सूरत एयरपोर्ट पर केवल चार फ्लाइट्स आती थीं, आज 2024 में 34 फ्लाइट्स आती हैं। सूरत को विश्व के साथ जोड़ने के लिए मोदी जी ने सूरत एयरपोर्ट को नया बनाकर इंटरनेशनल एयरपोर्ट का दर्जा दिया है। इसके लिए भी मैं सरकार का आभार व्यक्त करता हूँ। सरकार के इस कदम से सूरत के व्यापार और पर्यटन को बढ़ावा मिला है, विशेष रूप से बताना चाहता हूँ कि सूरत से दुबई, शारजाह की फ्लाइट शुरू होने से सूरत शहर को राष्ट्रीय, अंतरराष्ट्रीय स्तर पर एक नई पहचान मिली है। भारत की पहली बुलेट ट्रेन, जो मुंबई-अहमदाबाद के बीच चलने वाली है, उसमें सूरत को भी बहुत लाभ मिलेगा। दिल्ली और सूरत का 6 लेन हाईवे, जो सूरत होकर गुजरता है, उससे भी सूरत के विकास में बहुत फायदा मिलेगा।

महोदय, हीरा आभूषण व्यवसाय के एक प्रतिनिधि के रूप में सूरत डायमंड बुर्ज की स्थापना के लिए मैं मोदी सरकार को विशेष रूप से बधाई देना चाहता हूँ। महोदय, हीरा व्यापार में विश्व का सबसे बड़ा केंद्र सूरत है। सरकार की मदद से सूरत में Surat Diamond Bourse (SDB) का निर्माण किया गया है। यह हमारे राष्ट्र के लिए बड़ी गर्व की बात है, जो 67 लाख square feet floor space, 4500 offices, विश्व की सबसे बड़ी ऑफिस बिल्डिंग बनी है।

माननीय उपसभाध्यक्ष जी, मैं आपसे अनुमति चाहता हूँ और आपके माध्यम से सदन के सभी मेरे साथियों को Surat Diamond Bourse आने के लिए आमंत्रित करना चाहता हूँ। सूरत डायमंड बोर्स रत्न कलाकारों, व्यापारियों और विश्व के खरीददारों के लिए एक वन स्टॉप शॉप है और इसका उद्देश्य हीरा उद्योग को एक छत के नीचे केन्द्रित करके रोजगार एवं एक्सपोर्ट को बढ़ावा देने का और सूरत को विश्व स्तर पर एक महत्वपूर्ण व्यापारिक केन्द्र के रूप में स्थापित करना है। सूरत को स्मार्ट सिटी के रूप में विकसित करने के लिए सरकार द्वारा किए गए प्रयासों के लिए मैं धन्यवाद देना चाहता हूँ। उपसभाध्यक्ष महोदय, अंत में, मैं एक बार फिर से माननीय प्रधान मंत्री श्री नरेन्द्र मोदी जी और वित्त मंत्री श्रीमती निर्मला सीतारमण जी का धन्यवाद करता हूँ और इस बजट के लिए उन्हें बधाई देता हूँ। यह बजट हमारे सूरत के साथ-साथ पूरे देश की प्रगति में भी बहुत सहायक सिद्ध होगा। महोदय, मैं फिर से आपको धन्यवाद देते हुए अपनी बात को समाप्त करता हूँ, धन्यवाद, जय हिन्द! जय भारत!

**उपसभाध्यक्ष (श्री राजीव शुक्ला):** धन्यवाद, गोविंदभाई लालजी भाई धोलकिया जी। आप बहुत अच्छा बोले। आपका पहला भाषण था, आप बहुत अच्छा बोले। आप यह बताइए कि आप किसान हैं या हीरा व्यापारी हैं।

**श्री गोविंदभाई लालजी भाई धोलकिया:** सर, मैं असल में किसान हूँ। मुझे खेत के सारे काम आते हैं, जैसे बोना, निराई करना, गुड़ाई करना हो, मुझे सब कुछ आता है। ये सब लोग जो किसानों पर बोल रहे थे, तो मुझे हंसी आ रही थी कि इन लोगों ने देखा नहीं है कि खेत क्या है और सब बात कर रहे थे।

**उपसभाध्यक्ष (श्री राजीव शुक्ला):** धोलकिया जी, मेरा सवाल यह है कि आप किसान हैं या हीरा व्यापारी हैं?

**श्री गोविंदभाई लालजी भाई धोलकिया:** सर, मैं दोनों हूँ।

SHRI P.P. SUNEER (Kerala): Respected hon. Vice-Chairman, Sir, the Union Budget 2024-25 is a politically biased document, as has been pointed out by many of my colleagues during this discussion. Many gaps can be pointed out in Government's approach towards burning issues in our country like unemployment and price rise. Due to paucity of time, I will keep my intervention focused on my State of Kerala and injustice the BJP Government is doing to our people.

Sir, in financial year 2024-25, Kerala will get Rs. 24,882 crores as its share from the Union taxes and duties. It should be noted here that Kerala's share is only 1.925 per cent from the total distribution of Rs. 12 lakh crores! While Uttar Pradesh will receive almost 18 per cent of the total amount and Bihar will get more than 10 per cent, but Kerala will receive less than 2 per cent of the total amount! This is not fiscal federalism, but fiscal terrorism due to faulty policy approach. Further, no demand made by Kerala was met in this Budget. While Kerala has the country's highest standards of healthcare, its demand for AIIMS in Kozhikode could not be met. Coach factory in Kanjikode, Palakkad district is a long-standing demand from the Malabar region, but we only received betrayals through the Budget. Sir, demand for special financial package of Rs. 24,000 crore was not considered.

It is well documented that Kerala is one of the leaders in social sector schemes. In the housing sector, beneficiary in Kerala receive an additional State share of 62.5 per cent in urban regions and 82 per cent in rural areas, in addition to Rs. 1.5 lakh under PM-Awas Yojana, so that beneficiaries can build proper houses with Rs. 4 lakhs. But, funds for this critical scheme remain pending, because of Union Government's insistence on branding their name.



Despite this financial embargo, Kerala ranked top in NITI Aayog's Index on Sustainable Development Goals with the efforts of our people and the State Government, while the BJP's favourite State, Gujarat ranked 25<sup>th</sup> on elementary indicators like hunger. In this context, my sincere appeal to the Union Government is that they must stop mistreating Kerala when it comes to sharing of resources. I request that pending dues be cleared at the earliest and serious consideration should be given to special financial package to Kerala, more so, in view of the calamity that struck us in Wayanad. Thank you, Sir.

THE VICE-CHAIRMAN (SHRI RAJEEV SHUKLA): Thank you. Now, the next speaker is Dr. Parmar Jasvantsinh Salamsinh.

DR. PARMAR JASVANTSINH SALAMSINH (Gujarat): Thank you, Mr. Vice-Chairman, Sir, for allowing me to speak on the Appropriation Bill and the Finance Bill, 2024. Sir, this is my first speech. So, I am thankful to my Prime Minister, Narendra Modi ji, for allowing me to be a part of this august House. This Budget is a testament to our Government's commitment for inclusive growth, development and social welfare. Firstly, I commend the increased allocation for capital expenditure which will drive growth and create jobs too. An outlay of Rs.11.11 lakh crores is a significant step towards building a stronger India. The 11.11 per cent rise in CAPEX is a welcome step from our Government. I also appreciate the customs duty exemption on critical minerals, which will boost domestic manufacturing.

माननीय उपसभाध्यक्ष जी, इस बजट में सरकार द्वारा कृषि और इससे जुड़े क्षेत्रों के लिए 1.52 लाख करोड़ रुपये का प्रावधान किया गया है। किसानों में नेचुरल फार्मिंग को प्रोत्साहित करने के लिए पूरे देश में अगले दो वर्षों में 1 करोड़ किसानों को प्राकृतिक कृषि से जोड़ा जाएगा। प्राकृतिक खेती को प्रोत्साहित करने के लिए देश में 10 हजार से अधिक केंद्र स्थापित करने की योजना बनाई गई है। विकसित भारत में किसानों को आधुनिक और विकसित करने के उद्देश्य से उन्हें अगले तीन वर्षों में उनकी जमीन के डेटा को डिजिटल माध्यम द्वारा जोड़ा जाएगा।

माननीय उपसभाध्यक्ष जी, सरकार द्वारा वूमेन लेड डेवलपमेंट कार्यक्रमों के शुरुआत की घोषणा एक स्वागत योग्य कदम है। सेल्फ हेल्प ग्रुप्स के जो प्रॉडक्ट्स होते हैं, उनके द्वारा जो बनाए जाते हैं, उनके लिए भी नई योजना लाने की घोषणा की गई है। इससे ग्रामीण क्षेत्रों में स्वयं सहायता समूहों, यानी कि सेल्फ हेल्प ग्रुप्स के माध्यम से आर्थिक गतिविधि करने वाली हमारी माताएं, बहनें और उनके जो उत्पादन हैं, उनके लिए एक व्यवस्थित बाजार उपलब्ध हो जाएगा। इसके अलावा, हमारे माननीय बड़ा प्रधान के नेतृत्व में, हमारे फाइनेंस मिनिस्टर ने देश के युवाओं को रोजगार उपलब्ध कराने की दिशा में स्किल डेवलपमेंट जैसे एक अत्यंत महत्वपूर्ण विषय के बारे में सोचा है। अगले पाँच सालों में 20 लाख युवाओं को कौशल विकास, यानी स्किल डेवलपमेंट के माध्यम से रोजगार प्रदान किया जाएगा।

माननीय उपसभाध्यक्ष जी, 'प्रधान मंत्री आवास योजना (शहरी)' के अंतर्गत अगले पाँच सालों में शहरी क्षेत्र में रहने वाले गरीब और मध्यम वर्ग के परिवारों को 1 करोड़ से अधिक घर उपलब्ध कराए जाएंगे। अगले पाँच वर्षों में देश के प्रमुख शहरों में सौ से अधिक साप्ताहिक हाट या स्ट्रीट फूड बाजारों को भी विकसित किए जाने की योजना है।

महोदय, सरकार द्वारा देश के नागरिकों की ऊर्जा आवश्यकताओं को पूरा करने के लिए 'पीएम सूर्य घर मुफ्त बिजली योजना' के अंतर्गत 1 करोड़ घरों को हर महीने 300 यूनिट बिजली प्राप्त करने के लिए रूफटॉप सोलर प्लांट लगाने हेतु प्रोत्साहित किया जाएगा।

महोदय, देश में जमीनी स्तर पर स्पोर्ट्स को बढ़ावा देने के लिए तथा खिलाड़ियों को प्रोत्साहित करने के लिए सरकार द्वारा बजट में लगभग 3,500 करोड़ का प्रावधान किया गया है, जिसमें 'खेलो इंडिया कार्यक्रम' के लिए लगभग 900 करोड़ रुपये आवंटित किए गए हैं।

सर, मैं गुजरात को रिप्रेजेंट करता हूँ, इसलिए मैं थोड़ा गुजरात के बारे में कहना चाहता हूँ। पिछले दस वर्षों में माननीय प्रधान मंत्री जी के नेतृत्व वाली हमारी सरकार ने गुजरात में अनेक विकास कार्य किये हैं। गुजरात को देश की पहली बुलेट ट्रेन प्रदान की है। बरसों से गुजरात को सरदार सरोवर बाँध की प्रतीक्षा थी, वह माननीय प्रधान मंत्री जी के कुशल नेतृत्व के कारण ही पूर्ण हो पाया है। गुजरात के पिछड़े इलाकों में से केवड़िया में, जो कि एक पिछड़ा इलाका है, ट्राइबल एरिया है, वहाँ पर स्टैच्यू ऑफ यूनिटी जैसी अद्वितीय मूर्ती को खड़ा करके, वहाँ विकास की अनेक संभावनाओं का विकास किया गया है। गुजरात के राजकोट को सरकार द्वारा एम्स की सौगात दी गई है। गुजरात की मुख्य भूमि और बेट द्वारका द्वीप को जोड़ने के लिए सुदर्शन सेतु का निर्माण किया गया है। महोदय, दिल्ली से मुंबई के बीच बने दिल्ली-मुंबई एक्सप्रेस वे का एक बड़ा भाग भी गुजरात से ही गुजरता है। प्रधानमंत्री जन आरोग्य योजना के अंतर्गत करीब 1,95,00,000 लोगों को आयुष्मान कार्ड उपलब्ध कराए गए हैं। महोदय, अपने इस बजट भाषण में और बजट के ऊपर जो चर्चा हुई, उसमें हमने और प्रतिपक्ष के जितने भी सदस्य हैं, उन सबने गरीबी, रोजगार, सोलर समस्या, यानी ग्रीन हाउस इफेक्ट पर चर्चा की, लेकिन यह गरीबी आती कहाँ से है, इसका हल क्या है, उसका कॉम्प्रिहेन्सिव समाधान क्या है, सबको मिलकर हमें इस देश से गरीबी को कैसे हटाना है, इस बारे में कोई बात नहीं कर रहा है। विरोध पक्ष में बैठे हैं, तो सिर्फ विरोध करना है, यह हमारा ध्येय नहीं होना चाहिए। मैं एक उदाहरण के जरिए बताना चाहता हूँ। मैं अपने प्रधान मंत्री जी को एक दार्शनिक भी बताऊँगा, एक सेंसिटिव व्यक्ति भी बताऊँगा और विज़नरी लीडर भी बताऊँगा। वे अपनी प्रि-पोलिटिकल एज में, जब वे पोलिटिक्स में इतने एक्टिव नहीं थे, तब गुजरात के गाँव-गाँव में घूमे हैं, देश के गाँव-गाँव में घूमे हैं। वहाँ गरीबों के बीच में बैठे हैं, उनके साथ खाना खाया है, उनके साथ चर्चाएं की हैं। जो गरीबी का रूट कॉज़ है, उस रूट कॉज़ को ढूँढ़ने की कोशिश की है। As a doctor, मैंने गरीब इंसानों को करीब से देखा है। मैं एक example देता हूँ। कल ही हमने सिकल सेल के बारे में बहुत अच्छी चर्चा की। Sick cell disease is very common in 17 states. It is most prevalent disease and most deadly disorder. इसका example देते हैं कि यदि एक फैमिली के अंदर एक मेम्बर को सिकल सेल रोग होता है और वह क्राइसिस में चला जाता है, तो वह हॉस्पिटल चला जाता है। हॉस्पिटल जाने के बाद, उसका बहुत सारा खर्चा होता है। कभी-कभी तो उसे एक्सचेंज ट्रांसप्लूजन, यानी पूरे के पूरे ब्लड को एक्सचेंज कराना पड़ता है। यदि ऐसी कंडीशन में मिडिल क्लास फैमिली या लोअर सोशियो इकोनॉमिक

कंडीशन वाली कोई भी फैमिली हॉस्पिटल चली जाती है, तो एक तो उसकी आमदनी कम हो जाती है, साथ में वहाँ से खर्चा भी आ जाता है। कभी-कभी तो कोई पेशेंट अपने गहने बेच देता है, क्षेत्र में खड़ी फसल भी बेच देता है और कभी-कभी तो उन्हें खेत बेचने की नौबत आ जाती है। इसी कंडीशन को देखते हुए, हमारे सेंसिटिव और विजनरी प्रधान मंत्री जी ने यह प्रधानमंत्री जन आरोग्य योजना (पीएमजेएवाई) को लागू किया। इसके साथ ही, हमारे गुजरात के अंदर एमए (मुख्यमंत्री अमृतम) कार्ड चलता है। इन दोनों को मिलाकर कम से कम दस लाख रुपये की सहायता मिलती है। गरीबी का जो रूट कोज है, जो यह vicious cycle है, यदि एक फैमिली मेम्बर हॉस्पिटल में दाखिल है, तो वह इसी वजह से गरीब हो जाता है। यह vicious cycle चलती ही रहती है, जिसकी वजह से मिडिल क्लास फैमिली भी बीपीएल में चली जाती है। आज मैं एक बात पक्के विश्वास के साथ कहता हूँ कि हमारे 25 करोड़ लोग, जो प्रधान मंत्री जी के प्रयत्न से बीपीएल से एपीएल में लाए गए हैं, उन्हें जिससे मेजर रूट एडवांटेज मिली है, वह पीएमजेएवाई योजना है। मैं तो यह कहूँगा कि हमने 55 करोड़ लोगों को पीएमजेएवाई के तहत ज्वाइन किया है। मेरा मानना है कि बीपीएल से एपीएल में आने वाले लोगों की संख्या 25 करोड़ नहीं, बल्कि 55 करोड़ होनी चाहिए, क्योंकि इन सबको गरीबी के गर्त में जाने से प्रधान मंत्री जी ने रोका है। मेरा यह मानना है कि हमें न सिर्फ इस बीमारी के बारे में, सिकल सेल एनीमिया का तो मैंने एक एग्जांपल दिया है, लेकिन ऐसे कैंसर, डायबिटीज, hyper-thyroidism और हाइपरटेंशन जैसी अनेक बीमारियाँ हैं, जिनसे मिडिल क्लास वाले जो हमारे भाई बंधु हैं, वे गरीबी में चले जाते हैं। हमें इसके ऊपर भी ध्यान देना है। पॉपुलेशन कंट्रोल सबसे बड़ी समस्या है, उसके बारे में कोई बात नहीं कर रहा है। मेरा यह मानना है कि हम सबको मिलकर पॉपुलेशन कंट्रोल के लिए हाथ से हाथ मिलाकर आगे बढ़ना चाहिए और हमारे देश को प्रगति के नए सोपान तक ले जाने के लिए हम सबको साथ मिलकर चलना चाहिए। ऐसा कहकर मैं अपनी बात को खत्म करता हूँ। जय हिंद! भारत माता की जय! धन्यवाद।

**श्री महेंद्र भट्ट (उत्तराखंड):** माननीय उपसभाध्यक्ष महोदय, मैं आपका आभारी हूँ और मैं वित्त मंत्री जी द्वारा लाए गए वित्त विधेयक के संदर्भ के पक्ष में बोलने के लिए खड़ा हुआ हूँ। महोदय, आज देश का विकास भाषणों से नहीं होता है। आज देश का विकास देश का नागरिक अपनी आंखों से देख रहा है। मैं कह सकता हूँ कि पहली बार इन 10 वर्षों में जनता को लगा कि देश के अंदर देश का मुखिया अगर किसी बात को बोलता है, तो उस कार्य का शिलान्यास भी करता है और उस कार्य का लोकार्पण भी करता है। मैं 10 वर्ष से पहले के भारत के परिदृश्य को भी समझता हूँ, मैं उस कालखंड को भी समझता हूँ, जिस कालखंड में लोगों के पास पैरों में पहनने के लिए चप्पल नहीं हुआ करती थी, मैं उस कालखंड को भी समझता हूँ जब एक आना, दो आना चलता था और रुपये की वैल्यू थी, लोग श्रमजीवी होते थे। उस कालखंड में जिनके पास 60 वर्षों से शासन रहा, अगर उनकी देश के विकास के लिए कुछ करने की क्षमता होती, कुछ करने का उद्देश्य होता, तो आज जिस परिदृश्य में, जिस स्थिति में देश की गरीबी की चर्चा हो रही है, शायद हम उस दिशा से बहुत आगे निकल गए होते। मैं जानता हूँ कि विपक्ष को भी सुझाव देने का अधिकार है। मैं इस बात को भी जानता हूँ कि विपक्ष ने भी महसूस कर लिया होगा कि जिस प्रधान मंत्री को देश ने तीसरी बार निर्वाचित किया है, विपक्ष का एक-एक सुझाव इस बात के लिए द्योतक है, इस बात का संदेश है

कि वे भी चाहते हैं कि आने वाले समय में मोदी जी लगातार इस देश का नेतृत्व करते रहें। इसलिए उनके सारे सुझाव भी हमारी सरकार को बल देने वाले हैं, इसलिए मैं उनका कोई विरोध नहीं कर रहा हूँ।

महोदय, मैं जानता हूँ कि यह देश अनेकों वर्षों तक गुलाम रहा। गुलामी के अनेकों कारण रहे होंगे, लेकिन यह भी सत्य है कि गुलामी से पहले मेरे देश का जो परिदृश्य था, मेरे देश के अंदर जो भाव था, अगर यह कहा जाता था कि दूध की नदियां बहती हैं, देश के अंदर हर प्रकार की संपन्नता है, तो मैं आज भी कह सकता हूँ कि अगर हृदय से देखा जाए, तो भारत का प्रत्येक नागरिक आज भी भावात्मक रूप से उस दृश्य को ध्यान करता है, तो उसको इस बात का एहसास होता है कि हां, वह आज भी संपन्न है। यह ठीक है कि आज बजट के उन सारे पहलुओं पर वित्त मंत्री जी ने जिस प्रकार से प्रस्तुतियां रखी हैं, वह आज के परिदृश्य में रखी हैं, आज के परिप्रेक्ष्य में रखी हैं। हमें विश्व के आगे अपने आपको स्थापित करना है और विश्व के आगे स्थापित करने के लिए देश की जो पॉलिसी है, देश का जो अर्थतंत्र है, उस पर एक प्रकार से विस्तार होना चाहिए। मैं आज कह सकता हूँ कि बजट अगर सर्वव्यापी है, इस पर चर्चा करूँ, तो मैं यह कह सकता हूँ कि जो मूलभूत आवश्यकताएं हैं, उन पर बहुत ध्यान दिया गया। आज देश की सड़कों को देखिए, हम लोगों ने इसकी कल्पना नहीं की थी। कभी बिहार के अंदर चर्चा होती थी कि \* मैं आज कह सकता हूँ कि देश के अंदर सड़कों का जो स्वरूप बना है, उस स्वरूप की अगर चर्चा करेंगे, तो अच्छी सड़कें बनाने का श्रेय अगर देश के अंदर किसी सरकार को जाता है, किसी प्रधानमंत्री को जाता है, तो हमारे माननीय नरेन्द्र भाई मोदी जी को जाता है।

### [उपसभाध्यक्ष (श्रीमती गीता उर्फ चंद्रप्रभा) पीठासीन हुईं]

मैं जानता हूँ कि अनेकों बाईपास बने हैं, अच्छे पुल बने हैं, आठ-आठ लाइनों की सड़कें बन रही हैं और यह गति लगातार चल रही है। मैं तो बहुत सीमावर्ती राज्य से आता हूँ, वहां ऑल वेदर रोड ने अपना वह स्थान बनाया है कि आज उत्तराखंड की हर सड़कें इस प्रकार की हैं कि हमारी हर वर्ष की यात्रा उस दृष्टि से बढ़ रही है।

दूसरा विकास का क्षेत्र होता है, शिक्षा का क्षेत्र। माननीय उपसभाध्यक्ष महोदया, मैं बता सकता हूँ आज सरकार ने 1.48 लाख करोड़ का प्रावधान किया है, जो पिछली बार से 1.3 लाख करोड़ अधिक है। यह इस बात का संकेत है। यह ठीक है कि आज पूरे देश के अंदर 74 प्रतिशत शिक्षा हो चुकी है। इसमें 82 प्रतिशत पुरुषों की शिक्षा है, 65 प्रतिशत महिलाओं की शिक्षा है। केरल, लक्षद्वीप, मिजोरम जैसे राज्यों ने 90 प्रतिशत से ज्यादा शिक्षा का स्तर बढ़ाया है। मैं जानता हूँ कि पहली बार देश के अंदर नई शिक्षा नीति आई है। यह शिक्षा नीति जहाँ रोजगारपरक शिक्षा नीति है, वहीं यह तय हुआ है कि भारत का प्रत्येक बच्चा पढ़ा-लिखा होना चाहिए। इसको कठोरता से लागू करने का काम अगर किसी ने किया है, तो हमारे देश के प्रधान मंत्री जी ने किया है।

\* Expunged as ordered by the Chair.

महोदया, स्वास्थ्य एक बड़ा क्षेत्र है। मैं जानता हूँ, मैं पहाड़ का व्यक्ति हूँ। हमारे यहाँ अगर पलायन होता है, तो यह शिक्षा, स्वास्थ्य और सड़क के लिए होता है। आज मुझे बताते हुए खुशी है कि अधिकतर जनपदों में जब मेडिकल कॉलेज खोले जाएँगे, जब इस बात की चर्चा देश के मुखिया, देश के प्रधान मंत्री करते हैं, तो दूरदराज के कोनों में रहने वाला नागरिक इससे कितना लाभान्वित होगा, आप सोच सकती हैं। स्वास्थ्य के क्षेत्र में गुणात्मक सुधार हुआ है। मैं कह सकता हूँ कि 70 वर्षों में केवल 7 एम्स थे और आज यह संख्या 23 हो गई है। इन 10 वर्षों में 16 नए एम्स खोलना, यह इस बात का विज्ञान है, इस बात का प्रमाण है कि देश के प्रधान मंत्री जी एक-एक व्यक्ति के स्वास्थ्य का ध्यान रखते हैं। हम लोग जानते थे, आयुष्मान कार्ड चर्चा का विषय होता था। गरीब व्यक्ति के पास पैसा नहीं होता था, वह कर्ज लेकर इलाज कराता था, गरीब को कोई कर्ज भी नहीं देता था। ऐसी स्थिति में पूरे देश के अंदर आयुष्मान कार्ड की योजना लागू की गई। मेरा राज्य तो उन राज्यों में है, जहाँ हमने एक-एक नागरिक को आयुष्मान कार्ड की सुविधा दी हुई है। मैं इसके लिए प्रधान मंत्री जी का आभार व्यक्त करता हूँ।

महोदया, मैं रक्षा बजट के बारे में कुछ कहना चाहता हूँ। चूँकि मैं सीमावर्ती क्षेत्र में रहता हूँ, मुझे पता है कि मेरे उत्तराखंड के एक-एक गाँव के अंदर एक-एक सैनिक है। हर परिवार में एक सैनिक है। इस दृष्टि से मैं कह सकता हूँ कि इन वर्षों के अंदर सैनिकों के सम्मान का जितना काम प्रधान मंत्री, मोदी जी के कार्यकाल में हुआ है, वह ऐतिहासिक कार्य हुआ है। आज पहली बार हम अपने सारे equipments, आर्मी के सारे संसाधन अपने देश में बना रहे हैं। आज तक जितनी भी सामग्री खरीदी जाती थी, एक प्रकार से उसमें भ्रष्टाचार की बू आती थी, लेकिन आज मैं कह सकता हूँ कि अगर हमने किसी देश से सामग्री भी ली होगी, तो हमने तकनीक भी ली होगी और आज हमारा देश सैन्य सामग्री को बनाने की स्थिति में है।

मैं मानता हूँ कि आज अग्निवीर की बड़ी चर्चा हो रही है। मेरे उत्तराखंड में तो अग्निवीर के रूप में अनेक युवाओं ने योगदान किया है। 17 साल का युवा 21 साल तक अग्निवीर रहेगा, उसमें देशभक्ति का भाव आएगा और सेना युवाओं की दिखाई देगी। मैं इस बात को इसलिए कह रहा हूँ कि आखिरकार 21 साल के बाद ही तो सब रोजगार ढूँढ़ते हैं। मुझे कहते हुए खुशी है कि मेरे राज्य, उत्तराखंड ही नहीं, अनेक राज्यों ने तय किया है कि ऐसे अग्निवीर, जिनमें से 25 परसेंट युवा सीधे सेना में भर्ती होंगे, वहीं जो 75 परसेंट युवा हैं, उनके लिए हर राज्य सरकार ने दरवाजे खोले हैं। वे अपने दरवाजे क्यों न खोलें, राज्य सरकार का हर डिपार्टमेंट अपने दरवाजे क्यों न खोले, क्योंकि देशभक्ति के भाव के साथ जब वह सेना की ट्रेनिंग लेकर आएगा, तो उसमें राष्ट्र भाव होगा, देशभक्ति होगी, देश भाव होगा। हर राज्य चाहेगा कि ऐसे विद्यार्थियों को, ऐसे युवाओं को प्राथमिकता के आधार पर नियुक्ति दी जाए। इसके लिए मैं प्रधान मंत्री का आभार व्यक्त करता हूँ।

महोदया, मैंने वह भी कालखंड देखा है, जब बुलेट पुफ जैकेट नहीं होती थी। आज मैं उसकी चर्चा नहीं कर रहा हूँ, हम लोग सब बातें समझते हैं।

महोदया, हर देश की सरकारें विदेशी एवं घरेलू कर्जों के आधार पर अपने विकास का तंत्र तैयार करती हैं। मुझे बताते हुए खुशी है, अगर हम पूरे विश्व के आकलन की दृष्टि से देखेंगे, तो मेरा देश कर्ज के हिसाब से आठवें स्थान पर है। अगर देखा जाए, जिसकी चर्चा है, क्योंकि आजकल हम सब इस विषय को समझते हैं, तो अमेरिका पहले स्थान पर है, चीन दूसरे स्थान पर

है, जापान तीसरे स्थान पर है और भारत आज भी कर्ज में आठवें स्थान पर है। मैं इस बात को कह सकता हूँ कि हमने अपनी उस स्थिति को भी कामयाब रखा है। जहाँ जीडीपी में आज विदेशी कर्ज की हिस्सेदारी 18.7 प्रतिशत हुई है, यह पिछली बार 19 प्रतिशत थी। यह विकास की गति को बढ़ाने वाला विषय है।

महोदया, इस बजट में 45,03,097 करोड़ रुपए का प्रावधान है, जिसमें 35,02,136 करोड़ रुपए राजस्व खर्च हैं और पहली बार 11.11 लाख करोड़ रुपए पूँजीगत व्यय के लिए खर्च होंगे। हम देखेंगे कि आखिरकार देश के प्रधान मंत्री जी ने जिस प्रकार से देश की हर संस्था को अच्छे भवन दिए हैं, उसी प्रकार से उसके लिए जो अच्छे equipments चाहिए, उसकी चिंता की है। इसमें हमें बहुत बड़ा योगदान मिलेगा।

महोदया, राजस्व प्राप्ति का विषय है। आज एक-एक व्यक्ति स्वेच्छा से इनकम टैक्स देने के लिए आगे बढ़ रहा है। मैं कह सकता हूँ कि जहाँ हम लोगों ने आय कर से 19 प्रतिशत, जीएसटी से 18 प्रतिशत, निगम और अन्य क्षेत्र से 17 प्रतिशत और गैर कर प्राप्तियों से 9 प्रतिशत के हिसाब से जो बजट की व्यवस्था बनाई है, उसमें आज गुणात्मक वृद्धि हुई है। इसमें इनकम टैक्स देने वालों की संख्या बढ़ी है।

महोदया, जीडीपी का लक्ष्य इस समय 4.9 प्रतिशत रखा गया है और जैसा माननीया वित्त मंत्री जी ने कहा है कि इसको 4.5 प्रतिशत तक लाने का लक्ष्य रहेगा। भारत की अर्थव्यवस्था जहाँ 11वें स्थान से पाँचवें स्थान पर आई है, मुझे पूरा विश्वास है, जैसा प्रधान मंत्री जी ने कहा है और प्रधान मंत्री जी जो बोलते हैं, उसको क्रियान्वित करते हैं, मैं कह सकता हूँ कि बहुत जल्द यह तीसरे अंक तक जाएगी।

महोदया, मैं बहुत से विषयों पर चर्चा नहीं करूँगा, सारे विषय आपके सम्मुख हैं। मैं इतना जरूर कहना चाहूँगा कि चाहे mobile connectivity के क्षेत्र में सब्सिडी का विषय हो, सरकारी हरित गतिशीलता लाने की दृष्टि से बायोगैस के क्षेत्र में जीएसटी भुगतान पर सब्सिडी देने की बात हो या विद्युत से चलने वाले वाहनों का विषय हो - ये भी इस देश के लिए आवश्यक हैं, जिनकी चर्चा पूर्व के दिनों में आई है।

महोदया, आज मैं अगर युवाओं की दृष्टि से चर्चा करूँ, तो इसमें हमारे युवाओं को बहुत सी सुविधाएँ देने का काम हुआ है। इसमें युवाओं के कौशल विकास के लिए 2 लाख करोड़ रुपए का प्रावधान किया गया है; एजुकेशन लोन के मामले में, 10 लाख रुपए से ज्यादा का लोन लेने पर, 3 प्रतिशत सरकार चुकता करेगी; देश की प्रमुख कंपनियों में internship में 5,000 रुपए प्रति माह और 6,000 रुपए की एकमुश्त किश्त दी जाएगी और अगर प्रथम बार किसी की नौकरी लगती है, तो जिसका वेतन 1 लाख रुपए से कम है, उसके EPFO खाते में 3 किश्तों में 15,000 रुपए जमा होंगे।

महोदया, देश के प्रधान मंत्री जी ने 3 करोड़ गरीब लोगों के लिए प्रधान मंत्री आवास की जो योजना निश्चित की है, मैं कह सकता हूँ कि यह एक प्रभावशाली कदम रहेगा और गरीब लोगों को इससे लाभ होगा। **...(समय की घंटी)...** किसानों की चर्चा हो चुकी है। मैं उस पर बहुत कुछ नहीं कहूँगा। मैं इतना जरूर कहूँगा कि आज किसान को भी लगने लगा है कि अगर मैं किसी के राज में समृद्ध हो सकता हूँ, किसी की सरकार में समृद्ध हो सकता हूँ, तो वह देश के प्रधान मंत्री, श्री नरेन्द्र मोदी जी की सरकार में हो सकता हूँ।

महोदया, आपने मुझे बोलने के लिए जो समय दिया, इसके लिए आपका धन्यवाद करते हुए, मैं अपनी बात समाप्त करता हूँ, धन्यवाद।

THE VICE-CHAIRPERSON (SHRIMATI GEETA ALIAS CHANDRAPRABHA): Now, Shri Jose K. Mani.

SHRI JOSE K. MANI (Kerala): Madam, towards the fag end of the discussion, when almost all my colleagues have talked about the Bill, given suggestions and have also highlighted the lapses in the Budget, I am not going to repeat those things which others have already mentioned. I would directly go to some of the issues or some of the demands of my State, Kerala.

During the year 2014, when the NDA Government came into power, my first memorandum was to the then Health Minister, Dr. Harsh Vardhan, seeking establishment of an AIIMS in Kerala. Being a doctor, he immediately said that in the health sector, Kerala, being a model for the nation, deserved an AIIMS and the same would be declared, probably, soon. Again, he reiterated the same thing when he came to Kerala for some function there. When the media persons asked about the establishment of an AIIMS in Kerala, he said that Kerala deserved an AIIMS and that would be declared. Later on, we know that the Centre-State politics has taken in and, as a result, Kerala never saw an AIIMS, and we know that it was politically-motivated. My request to the Government here is that Kerala development model, especially in the health sector, is a model not only for other States and the nation as a whole, but for the world also. The health workers from Kerala are known worldwide. So, please sanction setting up of an AIIMS in Kerala, which has been pending for years together.

Now, I come to the second issue. The hon. Finance Minister was also the Commerce Minister earlier. So, she knows the real problems faced by the rubber farmers. When she was the Commerce Minister, she had come to Kerala and met the farmers and talked to them for hours together, and she knows the problem. Mainly, we know that Kerala farmers are in distress. They are not getting a remunerative price for the natural rubber. Last year alone, about five lakh tonnes of rubber has been imported by the companies. But if you look at the companies' portfolio or their annual report, their turnover is going up and they are amassing the profits. The value of their shares is also going up, but we find that the poor farmers are not getting a remunerative price. This all depends upon the policy of the Central Government, especially the import and export policies.

5.00 P.M.

Sir, we find that the natural rubber is in high demand. The Government has amended the policy not for the farmers but the policy has been changed to suit the corporate companies, generally, the companies which are related to rubber. Madam, here, my request is to give these farmers a Minimum Support Price. As it is, the State Government is giving a support price of Rs. 180 per kilo but that should be raised to Rs. 250 per kilo. A kitty or corpus should be made for which Central Government's support is expected so that the farmers get the Minimum Support Price of Rs. 250 per kilo.

Thirdly, I would like to raise the point -- many of my colleagues from Kerala have raised it already -- regarding the devastating landslide which happened in Wayanad. We all know that Wayanad is a hilly area. It is a tourist spot also. You find the landslides everywhere all over the country. Even at places where we don't expect, all of a sudden, severe landslides take place. If I talk about Kerala, in 2018 flood occurred. In 2019 again, flood occurred. Again, subsequently every year, flood occurred and natural calamity took place. Whatever name you call it, where there is a national disaster or very severe disaster, we need a special package. You have given special package to your favourite States like Bihar, Andhra and others. We also expect a similar special package for Kerala. ...(*Time-bell rings.*)... We are at your mercy. Please also see towards Kerala, which is one of the States on the map of the country. See that some help is given to the farmers and also for the natural calamities which have happened. Also, the demand for AIIMS should be acceded to. Thank you very much.

**उपसभाध्यक्ष (श्रीमती गीता उर्फ चंद्रप्रभा):** धन्यवाद। श्रीमती सीमा द्विवेदी जी।

**श्रीमती सीमा द्विवेदी (उत्तर प्रदेश):** उपसभाध्यक्ष महोदया, आपने मुझे इस विषय पर बोलने का अवसर दिया, इसके लिए मैं आपके प्रति आभारी हूँ।

महोदया, विद्वान, विदुषी वित्त मंत्री आदरणीय निर्मला सीतारमण जी द्वारा जो यह वित्त विधेयक रखा गया है, उसकी मैं सराहना करती हूँ। यह विधेयक 2047 की नींव है, विकसित भारत का प्रारब्ध है, आर्थिक क्षमता का प्रतीक है और हर हिन्दुस्तानी आत्मनिर्भर बने, इसका एक संकल्प है। यह तभी हो पाया, जब हमारे देश के यशस्वी प्रधान मंत्री, नरेन्द्र मोदी जी के हाथ में काम करने का अवसर आया। उन्होंने 140 करोड़ देशवासियों के हित को ध्यान में रखते हुए जो काम किए, उसका यह परिणाम है कि आज भारत बहुत तेजी के साथ आगे बढ़ रहा है।

महोदया, मैं यह भी कहना चाहती हूँ कि हिन्दुस्तान के इतिहास में मोदी जी एक ऐसे प्रधान मंत्री हैं, जो चाहे होली हो, चाहे दिपावली हो, वे सेना का मनोबल बढ़ाने के लिए सीमा पर उनके



पास जाते हैं। इससे हमारे जवानों का आत्म उत्साह बढ़ता है। इसके लिए भी मैं प्रधान मंत्री जी को बधाई देना चाहती हूँ।

महोदया, जब मैं पढ़ती थी, तब मैं देखती थी कि बहुत दिक्कतें थीं, तमाम परेशानियाँ थीं। गाँव में गरीबी थी, बेरोजगारी थी, लोगों के सामने तमाम तरह की दिक्कतें थीं, लेकिन मोदी जी ने सबको देखा। उन्होंने किसान को देखा, नौजवान को देखा, महिला को देखा। सबको ध्यान में रखते हुए उन्होंने एक व्यापक निर्णय लिया। उससे हमारा देश बहुत तेजी के साथ आगे बढ़ रहा है। मुझे याद है कि 1971 में जब काँग्रेस की सरकार थी, काँग्रेस के मेरे साथी यहाँ बैठे हैं, उन्होंने 'देश से गरीबी हटाओ' का नारा दिया था। गरीबी नहीं हटी, बल्कि गरीबी बढ़ती गई। गरीबी तो तब हटी, जब प्रधान मंत्री मोदी जी ने यहाँ पर शपथ ली। मुझे यह कहते हुए खुशी हो रही है कि कम समय में 25 करोड़ से ज्यादा लोग गरीबी की रेखा से बाहर हुए हैं। इस बात को बताते हुए मुझे प्रसन्नता हो रही है।

महोदया, अगर मैं आवास की बात करूँ, तो इतने कम समय में इतने आवास बने और जब प्रधान मंत्री जी ने तीसरी बार शपथ ली, तो शपथ लेते ही उन्होंने तीन करोड़ आवास की घोषणा की। मैं यह कहना चाहती हूँ कि ये गरीबी हटाने की बात करते थे, लेकिन ये गरीबी नहीं हटाए, आवास प्रधान मंत्री जी ने दिया। महोदया, कांग्रेस के लोग और तमाम विपक्ष के भाई हमारे ऊपर आरोप लगाते हैं, तो मैं उनके लिए एक बात बोलना चाहती हूँ:

*"अगर तूने सोची है, किश्तियां डुबोने की,  
तो हमने भी ठानी है आशियां बनाने की।"*

मोदी जी ने यह संकल्प लिया है कि हम इसको विकसित भारत बनाएंगे, मोदी जी ने संकल्प लिया है कि हम अपने देश को आत्मनिर्भर बनाएंगे। महोदया, मैं यह भी कहना चाहती हूँ कि आज हमारे देश में कैंसर एक बड़ी भयानक बीमारी हो गई है और यह एक आम बीमारी होती चली जा रही है। हमारी सरकार ने इस पर भी ध्यान दिया है। हम जो दवाएं बाहर से आयात करते थे, खरीदते थे, वे दवाएं बड़ी महंगी होती थीं। उस पर लगने वाला जो टैक्स था, हमारी सरकार ने उसको ज़ीरो करके कैंसर की दवाई को सस्ता करने का काम किया है, इससे करोड़ों-करोड़ लोगों का फायदा होगा, इस बात के लिए भी मैं सरकार की सराहना करना चाहती हूँ।

महोदया, नई शिक्षा नीति लागू होने के कारण शिक्षा के क्षेत्र में परिवर्तन आया। मुझे याद है कि जब हम स्कूलों में पढ़ते थे, तब हमने पढ़ा था कि एक यूनानी दार्शनिक अरस्तु जी थे, जिन्होंने एक बात कही थी कि अगर मुझे कोई सौ शिक्षित माँ दे दे, तो मैं उसको एक शिक्षित राष्ट्र प्रदान कर सकता हूँ। प्रधान मंत्री मोदी जी, मैं आपको धन्यवाद देना चाहती हूँ। आपने "बेटी बचाओ, बेटी पढ़ाओ" का नारा देकर आज सौ नहीं, करोड़ों-करोड़ महिलाओं को, बहनों को शिक्षित करने का जो काम किया है, उसके लिए हमारे देश की आधी आबादी आपको धन्यवाद देना चाहती है।

महोदया, मैं यह भी कहना चाहती हूँ कि हमारी सरकार किसानों को लेकर भी बहुत चिंतित है। किसानों की आय कैसे दोगुनी हो, किसानों की आय में कैसे इजाफा हो, किसान कैसे अपना धन दोगुना कर सकें, इसके लिए हमारी सरकार ने "किसान सम्मान निधि योजना" से लेकर तमाम योजनाओं के माध्यम से किसानों को लाभ देने का काम किया है।

महोदया, अब मैं आपके माध्यम से कुछ और बातें बताना चाहती हूँ और हमारा जो विनियोग विधेयक प्रस्तुत हुआ है, उस पर भी कुछ प्रकाश डालना चाहती हूँ। आर्थिक सर्वेक्षण में यह अनुमान लगाया गया है कि वित्त वर्ष 2025 में भारत की सकल घरेलू उत्पाद की वृद्धि दर 6.5 से बढ़कर 7 प्रतिशत के बीच होगी। मैं इसके लिए भी धन्यवाद देना चाहती हूँ। आर्थिक सर्वेक्षण-2024 में वैश्विक मूल्य श्रृंखला में बढ़ती भागीदारी पर प्रकाश डाला गया है, इससे भी हमारे देश को बहुत फायदा होने वाला है। राजकोषीय घाटे को 5.1 से नीचे बनाए रखने का अनुमान है, जिसका लक्ष्य वित्त वर्ष 2026 तक 4.5 तक पहुंचना है। इसमें विकास पहलों का समर्थन करते हुए विवेकपूर्ण राजकोषीय प्रबंधन भी शामिल है।

महोदया, वित्त वर्ष 2025 के लिए अपेक्षित सकल उधारी 16.85 लाख करोड़ रुपए है, जबकि शुद्ध उधारी 11.1 लाख करोड़ रुपए रहने का लक्ष्य है। इलेक्ट्रॉनिक क्षेत्र में, मोबाइल के क्षेत्र में हमने बहुत बड़ी महारत हासिल की है। अमेरिका को निर्यात वित्तीय वर्ष 2022-23 में 2.2 बिलियन डॉलर से बढ़कर वित्तीय वर्ष 2024 में 5.7 बिलियन डॉलर हो गया है, यह हमारी बहुत बड़ी उपलब्धि है, जिसमें हमारे देश के बहुत सारे लोगों को रोजगार की भी प्राप्ति हुई है। स्टार्टअप इकोसिस्टम का विकास हो रहा है और पंजीकृत पेटेंट्स की संख्या 17 गुना बढ़ गई है, यह अपने आप में एक बहुत बड़ा रिकॉर्ड है।

महोदया, बढ़ते भू-राजनैतिक जोखिम, बढ़ती ब्याज दरों और अस्थिर कमोडिटी कीमतों के बावजूद भारतीय पूंजी बाजार वित्त वर्ष 2024 में उभरते बाजारों में सबसे अच्छा प्रदर्शन करने वाले बाजारों में से एक रहा है, यह मोदी जी के कारण ही संभव हो पाया है।

महोदया, पहले जब गांव में कोई व्यक्ति हवाई जहाज से आता था, तब लोग उसको देखने जाते थे कि फलां व्यक्ति फ्लाइट से आया है। तब यह एक सपना था और कोई सोच नहीं सकता था कि गांव का गरीब आदमी भी हवाई जहाज की यात्रा कर सकता है। मुझे इस बात को कहते हुए बड़ी प्रसन्नता हो रही है कि आज हमारे प्रधान मंत्री जी के कारण और उनकी नीति के कारण भारत के विमानन क्षेत्र में पर्याप्त वृद्धि हुई है। भारतीय हवाई अड्डों पर कुल यात्रियों की संख्या 15 प्रतिशत वार्षिक वृद्धि दर के साथ वित्त वर्ष 2024 में 37.6 करोड़ तक पहुंच गई है, यह हमारे देश की एक बहुत बड़ी सफलता है कि आज हमारे यहां आम नागरिक भी हवाई यात्रा कर रहा है।

महोदया, आवासीय अचल संपत्ति बाजार में सकारात्मक रुझान संकेत देते हैं कि घरेलू क्षेत्र में पूंजी निर्माण में उल्लेखनीय वृद्धि हुई है। महोदया, भारत का 57.3 कार्यबल स्वरोजगार में लगा हुआ है, जिसमें महिला स्वरोजगार में उल्लेखनीय बदलाव आया है। ड्रोन सखी, बैंक सखी और स्वयं सहायता समूह इस बात के सशक्त उदाहरण हैं कि आज हमारी बहनें अपने पैरों पर निर्भर हो रही हैं। महोदया, श्रम बल में युवाओं की भागीदारी बढ़ने के साथ युवा बेरोजगारी दर वर्ष 2017-18 में 17.8 प्रतिशत थी, जो घटकर वर्ष 2022-23 में 10 प्रतिशत हो गई है, यह इंगित करता है कि हमारे यहां से बेरोजगारी घट रही है।

महोदया, आर्थिक सर्वेक्षण 2023-24 के अनुसार, केंद्र और राज्य सरकारों के राजकोषीय संतुलन में सार्वजनिक निवेश में वृद्धि के बावजूद उत्तरोत्तर सुधार हुआ है, यह हमारी सफलता है। महोदया, आर्थिक सर्वेक्षण 2023-24 के अनुसार, प्रतिक्रियात्मक सुधारों, व्यय संयम और बढ़ते डिजिटलीकरण द्वारा संचालित कर अनुपालन लाभ ने भारत को यह बढ़िया संतुलन हासिल करने में मदद की है। इसमें यह कहा गया है कि वस्तुओं की कम वैश्विक मांग के कारण बाहरी संतुलन

पर दबाव पड़ा है, लेकिन मज़बूत सेवा निर्यात ने इसे काफी हद तक संतुलित कर दिया गया है। महोदया, सर्वेक्षण में 6 प्रमुख क्षेत्रों पर प्रकाश डाला गया है, जिन पर 'अमृत काल' की विकास रणनीति आधारित होगी।

महोदया, मैं आपके सामने यह भी कहना चाहती हूँ कि यह जो हमारा वित्त विधेयक का बजट पेश हुआ है, यह बजट हमको यह दर्शाता है कि भारत 'आत्मनिर्भर भारत' बनना चाह रहा है, बन रहा है और उस ओर आगे बढ़ रहा है। महोदया, मुझे इस बात में ताज्जुब होता है - सरकार हमारी है, हमारे देश के प्रधान मंत्री, नरेन्द्र मोदी जी हैं और विपक्ष जब संख्या बल की बात कहता है कि संख्या घट रही है, यह हो गया, वह हो गया, तो मुझे यह बात समझ में नहीं आती कि हमारी बहुमत की सरकार चल रही है, जो आगे भी चलती रहेगी, इसमें कहीं कोई संदेह नहीं है। मैं इनके लिए एक लाइन सुनाना चाहती हूँ। हमारे गांव में कहावत है कि बिल्ली के भाग्य से छींका टूटा - ऐसा नहीं होने वाला है। मैं इनको दो लाइन सुनाना चाहती हूँ।

*"कौन कहता है ए मेरे दोस्त जुदाई होगी,  
यह अफ़वाह ज़रूर किसी दुश्मन ने उड़ाई होगी।  
मोदी जी रहेंगे शौक से जनता के दिलों में,  
इतने दिनों में कुछ तो जगह बनाई होगी॥"*

आज मोदी जी ने अपनी ताकत का लोहा मनवाया है, आज मोदी जी ने काम करके दिखाया है। महोदया, मेरा बोलने का समय पूरा हो गया है, इसलिए मैं इस बिल का समर्थन करते हुए अपनी विद्वान मंत्री, निर्मला सीतारमण जी को धन्यवाद देना चाहती हूँ कि आपने बड़े परिश्रम से इस बजट को तैयार करके इतना अच्छा बजट प्रस्तुत किया है। इससे गरीबों का भला हुआ है, समाज के सभी वर्गों का भला हुआ है। मैं इसका समर्थन करते हुए अपनी वाणी को विराम देती हूँ।

SHRI HARIS BEERAN (Kerala): Thank you, Madam, for giving me an opportunity to participate in the debate on the Finance Bill.

Madam, through you, I want to present four specific points for the consideration of the hon. Finance Minister. First is about the climate change. Climate change is the biggest threat the entire planet is facing. Global warming is an international phenomenon with local consequences. We have seen local consequences in Wayanad recently. Local consequences can be cloudburst or it can be changed course of a river. We have seen it in Uttarakhand. We have seen it in various parts of Himachal Pradesh. As far as Wayanad is concerned, there have been several news reports to discredit Kerala saying that the environment has been damaged locally. These are symptoms of a deeper disease which is climate change. The impact of global warming is happening locally. It is a big problem which only the Government can address. Issue is global and national and only the Union Government can address it. It is not enough to just set up the NDRF and leave it at that. The

communities have to be helped. The communities are in dire need of help over there. The consequences are recurring and, therefore, I would request the hon. Finance Minister that there should be a budgetary allocation for rehabilitation of communities affected by floods, landslides, forest fires, etc.

Second issue, Madam, is that normally we ask for allocation of funds to particular Ministries. Here, I am requesting the hon. Finance Minister and am opposing allocation of funds to the Ministry of Civil Aviation. What is the role, duty and public interest of the Ministry of Civil Aviation? They have got a duty under the Aircraft Rules. Rule 134 actually has a duty set up on the Ministry of Civil Aviation to control air fares if they are monopolistic and if there is cartelisation. Now, I have got a reply from the Minister of Civil Aviation that they don't have any control over air fares. Now, air fares are directly correlated with the public at large. From Kerala to the Middle East, where a large number of population is settled, from Kochi to Dubai, cost is Rs.50,000 for one sector on one particular day and a month later, it will be Rs.7,000. So, this is a clear case of cartelisation and monopolistic practice. Under the Aircraft Rules, you have a duty and you have the power to control, which the Ministry is not doing; it is not doing anything for public good. Therefore, I urge the Finance Minister not to have any allocation at all to the Ministry of Civil Aviation.

Madam, the third issue for the consideration of the hon. Finance Minister is about capital gains and the removal of indexation, which according to me is against the middle class. She has rolled back a part of the indexation process which is welcome, but that will not take care of the entire thing. The removal of indexation totally affects those families which are old family landholders. When they sell, they are paying higher taxes, which is against the middle class. The fourth and the final issue is about cancer patients, the need for comprehensive and free care. Madam, the Budget actually proposed removal of 10 per cent import duty on three cancer drugs - Trastuzumab Deruxtecan, Osimertinib and Durvalumab. Interestingly, all these three medicines are produced by one manufacturer, AstraZeneca. Now, will the reduction of duty, the duty cut, bring any relief, as mentioned in the Finance Minister's speech? I quote her Budget Speech, "To provide relief to cancer patients, I propose to fully exempt three more medicines from customs duties." Now, one of these medicines, Osimertinib, is sold at Rs.1.5 lakh per 10 tablets, and patients need one tablet per day. Patient is to take one tablet a day and continue until disease recurrence or unacceptable toxicity. It is to be taken for three years. The cost of per vial of second medicine is around Rs.1.6 lakh. (*Time-bell rings.*) Just 30 seconds! Patients need it once in every three weeks. The third medicine is around 1.5 lakh per vial. Now what I am trying to say is that instead of providing such duty cuts, the Government should

have encouraged the Indian pharmaceutical companies to produce a generic version of the medicines by removing entry barriers such as patent protection or amending the biosimilar guidelines in line with WHO guidelines.

**उपसभाध्यक्ष (श्रीमती गीता उर्फ चन्द्रप्रभा):** माननीय सदस्य आपका समय समाप्त हो गया है।

SHRI HARIS BEERAN: I urge the Finance Minister to take up these proposals. Thank you.

SHRI SAMIK BHATTACHARYA (West Bengal): Madam, I thank you for giving me the opportunity to participate in this debate. But before participating in this debate, I pay my homage to Shri Buddhadeb Bhattacharjee, ex-Chief Minister of West Bengal, who passed away today. Shri Buddhadeb Bhattacharjee is known for his simplicity, simple lifestyle and affection to literature. During his period, in spite of all his party's reservation, he earnestly tried to industrialize West Bengal. Respected Madam, I am from the State of West Bengal. When I was a student, we used to hear one slogan -- The Soviet Union's economy is the strongest one. And 0.45 Ruble is equivalent to 1 dollar. What happened in the early nineties, in the Glasnost-Perestroika? After the disintegration, reality comes out. Everybody is talking about कि किसी भी कीमत पर इस price hike को रोकना है, tax structure को बदलना है, भारतीय जनता पार्टी के पास कोई बहुमत नहीं है, यह अल्पमत की सरकार है, किसी भी समय टूट सकती है। पश्चिमी बंगाल की धरती पर खड़े होकर जो लोग बोलते थे ...(व्यवधान)...बात एक ही है और वह है क्रांति। हम लोग समानता लाएंगे, according to need, according to ability. जो लोग एक समय में डा. राम मनोहर लोहिया की भाषा बोलते थे, वे समाजवादी लोग आज कहाँ गए? आज सपा है तथा बहुत सारे अन्य दल हैं, लेकिन मंडल कमीशन की रिपोर्ट आने के बाद वे सारे के सारे क्रांतिकारी एक नई equation में चले गए और वह caste equation है। आज इतने दिन से डिबेट चल रही है, पर क्या किसी ने एक बार भी डा. राम मनोहर लोहिया का नाम लिया? क्या डा. राम मनोहर लोहिया जाति के आधार पर समाज को बाँटने का काम करते थे? नई शब्दावलि आ रही है - social cosmos, social engineering. उसी के नाम पर सभी ने जाति को आधार बना लिया और उस पर राजनीति की चर्चा चल रही है। हम लोग चाहते क्या हैं? Whether it is a command economy or market borrowing policy, दुनिया में अभी तक ऐसी कोई अर्थव्यवस्था तैयार नहीं है या ऐसी कोई भी सरकार नहीं है, जिसके पास सारे प्रश्नों का जवाब हो। यह समस्या सिर्फ हमारे देश में नहीं है, बल्कि सारी पृथ्वी के सामने यह challenge है। आप देखिए कि अर्थव्यवस्था बढ़ रही है, लेकिन उतनी मात्रा में job creation नहीं हो रहा है। It is an academic challenge to the economists and administrative challenge to the politicians. We have to address it. और यह सरकार वही काम कर रही है। आप लोग चाहते क्या हैं? क्या हम लोग early eighties की बात भूल गए? कांग्रेस की bench से जवाब आया था - Corruption! What's wrong, it is an

international phenomenon. Price hike! What's wrong, it is an international phenomenon. क्या हम लोग Hindu rate of growth में वापस जाना चाहते हैं? क्या कांग्रेस अपने पुराने दिन एकदम भूल चुकी है? अगर आप लोग इस पर पूर्व नजर डालेंगे, तो वे कौन सी economy की बात कर रहे हैं? In 1973 to 1975, inflation was more than 20 per cent and the growth was 1.2 per cent. In 1979-80, the growth was -5 per cent, इसलिए Inflation की बात तो आप छोड़ दीजिए। आज आपके सामने जो लोग यह बात बोल रहे हैं, वे क्या चाहते हैं? आज हम लोग कौन-सी अर्थव्यवस्था की तरफ जा रहे हैं? Take for example, you cannot complain in the morning about too much being taken away through taxes and in the evening about not spending enough on various heads such as education, health and social welfare schemes. कोविड काल के बाद जब यह देश एक विपरीत अर्थ नीति स्थिति से गुजर रहा था - सारी पृथ्वी के सामने यह देश और चाइना दो देश हैं, जो pre-Covid situation पर चले गए हैं, जिन्होंने अपनी GDP को उसी जगह पर पहुँचा दिया है।

महोदय, दूसरी बात यह है कि आज जो लोग इस सदन में बैठकर बोल रहे हैं कि इस सरकार के पास बहुमत नहीं है, चुनाव के नतीजे ये बोल रहे हैं कि आपकी अर्थव्यवस्था से जनता खुश नहीं है, आप गरीब विरोधी सरकार है, आप किसान का विरोध कर रहे हैं। ..(व्यवधान).. बहिन जी, आप एकदम सही बोल रही हैं। आप किसके साथ बैठी हैं? आज जो वामपंथी लोग कांग्रेस के साथ इकट्ठे होकर बैठ गए हैं, वे लोग जिंदगी भर एक ही बात बोलकर आए हैं कि, "What is happening? What kind of economic activities are happening in India? It is entirely US-driven." चाहे वह किसान की व्यवस्था हो, चाहे एजुकेशन की हो, चाहे इस देश की इंडस्ट्रियल पॉलिसी हो, we are under severe threat. Everything has been determined by the International Monetary Fund. आज एक जगह पर आकर बैठ गए हैं। देखिए, यह co-operative competitive federalism है। इसमें सबसे सीखना पड़ेगा।

**(सभापति महोदय पीठासीन हुए।)**

हम राज्यों से कुछ बात करें, सभी राज्यों के पास जाएं कि वहाँ पर क्या हो रहा है और क्या न्याय होने वाला है, इन सब विषयों पर चर्चा होनी चाहिए। During the heydays of Indian socialism in the early-1970s, Prime Minister, Indira Gandhi was holding the charge of the Ministry of Finance in 1970-71. In her Union Budget for 1970-71, she increased the highest marginal rate of basic income tax applicable to income above Rs. 2 lakh from 70 per cent to 80 per cent and with the surcharge of 10 per cent, the highest marginal rate became 93.5 per cent. Her successor Minister was Shri Y. B. Chavan. Finance Minister, Shri Y.B. Chavan, in his Union Budget for 1971-72, left the basic rates unchanged but increased the surcharge for income above Rs. 15,000 from 10 per cent to 15 per cent. With this increase, at the pinnacle of our socialism, the highest marginal rate of personal income tax became 97.75 per cent! It did not work, revenue suffered. Following the Wanchoo Committee Report, Y.B. Chavan as Finance

Minister in Prime Minister Indira Gandhi's Cabinet brought down the income tax rate along with surcharge at the highest slab from 97.75 per cent to 77 per cent. This is the situation. सर, हम लोगों को यह बात भी समझनी चाहिए कि कुछ राज्य बहुत परफॉर्म कर रहे हैं। हम जिस स्टेट से आते हैं, वह पश्चिमी बंगाल है। Oftenly, they demand कि वहाँ का जो किसान है, उसका रोजगार तीन गुना हो गया है। जब आप लोग बोल रहे हैं कि सारी अर्थव्यवस्था चरमरा गई है, तो इसी के भीतर एक राज्य, जिसमें सभी किसानों का रोजगार तीन गुना हो गया है! माननीय सभापति महोदय, हमें यह चाहिए कि आप देखने के लिए एक टीम भेजिए कि बंगाल में क्या हो रहा है, इन लोगों ने कौन सा चमत्कार कर दिया है। ...**(व्यवधान)**... सर, एक बार टीम भेजिए और आप उस टीम को हेड कीजिए। ...**(व्यवधान)**... जो हमारे काँग्रेस के नेता बैठे हुए हैं ...**(व्यवधान)**...

**श्री सभापति:** सामिक जी, मेरी तरफ देखिए। ...**(व्यवधान)**...

**श्री सामिक भट्टाचार्य:** सर, आपकी तरफ देखकर ही बोल रहे हैं। ...**(व्यवधान)**...

MR. CHAIRMAN: Very good.

**श्री सामिक भट्टाचार्य:** आपने तीन गुना कर दिया है। ...**(व्यवधान)**... हम तो आपको प्रेज़ कर रहे हैं। आपके सपोर्ट में बोल रहे हैं। ...**(व्यवधान)**... Why are you opposing? हम तो आपके पास जाने के लिए बोल रहे हैं। ...**(व्यवधान)**... काँग्रेस के नेता भी वहाँ गए। राहुल जी की बहुत बड़ी रैली हुई थी। रास्ते में कितनी ही बाधाएं आईं, लेकिन एकदम चुप रहे। जो हमारे नेता हैं, वे सदन में जितने गर्म हैं, जब वे बंगाल में जाते हैं, उतने ही नर्म हो जाते हैं। ...**(व्यवधान)**... \*

**श्री सभापति:** माननीय सदस्य, यह अच्छी बात है कि आपकी observation पर जयराम जी objection नहीं ले रहे हैं। This will not go on record.

SHRI SAMIK BHATTACHARYA: No, Sir.

MR. CHAIRMAN: You are making a reflection on a Member. ...**(Interruptions)**... No. ...**(Interruptions)**...

**श्री सामिक भट्टाचार्य:** हम तो जयराम जी को ...**(व्यवधान)**...

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\* Not recorded.

MR. CHAIRMAN: Samikji, one minute. ...*(Interruptions)*... We, in this House, are benefited by his presence and every Member of the House has to be here and he is friend of everyone.

...Jairamji included. Come to the most substantive point. ...*(Interruptions)*...

**श्री सामिक भट्टाचार्य:** सर, मेरा experience तो यही है कि जो भी उधर जाते हैं, वे एक ही गाना गुनगुनाते हैं कि

"हमें तुमसे प्यार कितना, ये हम नहीं जानते,  
मगर हम जी नहीं सकते तुम्हारे बिना।"

सर, यही चलता है। मार हम लोगों ने खाई है, पूरे सदन में एससी, एसटी की बातें चल रही हैं ...*(व्यवधान)*... यहां बैठकर जो बजट भाषण में भाग ले रहे हैं, जो एससी, एसटी की socio-economic upliftment की बातें कर रहे हैं ...*(व्यवधान)*... वे पश्चिमी बंगाल में क्या कर रहे हैं?

MR. CHAIRMAN: One minute. ...*(Interruptions)*... Do you want to say something?

SHRI MOHAMMED NADIMUL HAQUE: Sir, I had raised my 267 in the morning. You had not allowed. उसके बाद हमने उसमें 176 डाला है। प्लीज़, उसको allow कीजिए...

MR. CHAIRMAN: Okay. Thank you. I thought you were taking exception to what he said.

**श्री सामिक भट्टाचार्य:** सर, सभी प्रदेशों से जो लोग आए, वे अपने प्रदेश की बात करके चले गए हैं। But what is happening in West Bengal right now? The flight of capital is on. वहां जो लोग किसी भी summit पर खड़े होकर बोल रहे हैं, हिंदुस्तान में एकमात्र destination है, उसका नाम पश्चिमी बंगाल है, जो हमारी मुख्य मंत्री के साथ बैठकर ये बातें करते हैं, 10 साल से उनकी balance-sheet देख लीजिए, वे सारे आज पश्चिमी बंगाल के बाहर निवेश कर रहे हैं। ...*(व्यवधान)*... ऐसी स्थिति क्यों हो गई है, यह समझना चाहिए। आज जितने भी लोग यहां आकर एससी, एसटी कम्युनिटी के बारे में बोल रहे हैं, सबको यह जानकारी होनी चाहिए कि पश्चिमी बंगाल में इस समय जो हालत है that lower Judiciary is under threat. सिर्फ यही नहीं है, वहां कानून की स्थिति बहुत बिगड़ी हुई है कि कोई भी अर्थव्यवस्था, कोई भी निवेश आज पश्चिमी बंगाल में संभव नहीं है। Nobody is interested to invest anything in West Bengal. This is the present situation.

सर, बजट पर बहुत चर्चा हुई, but no economy can move in isolation. आज इस देश की जनसंख्या 142 करोड़ हो गई है। You have to control the population and it is...



MR. CHAIRMAN: Hon. Member, to make a sweeping statement that no one is interested, you are going too far. The entire nation is getting investment and West Bengal is part of it. Yes, what do you want to say, Madam?

**श्री सामिक भट्टाचार्य:** सर, मेरी एक ही बात ...

MR. CHAIRMAN: She has a right because you have made a reflection of a serious nature.

**सुश्री दोला सेन:** सर, एससी, एसटी की मौत के बारे में, इन्वेस्टमेंट के बारे में और सबके बारे में उन्होंने जो भी कहा है, तो हम चाहते हैं और विनती करते हैं कि उसे authenticate किया जाए। Extempore बोला जा रहा है, यह ठीक नहीं है। Thank you, Sir.

MR. CHAIRMAN: Please conclude. I will look into it.

SHRI SAMIK BHATTACHARYA: What about population control? मैं आपके माध्यम से अपने देश के प्रधान मंत्री और वित्त मंत्री महोदया से यह मेरा निवेदन है that they should bring a stringent law to control the population. सारे प्रदेशों के पास तो family planning एक flagship project है - हम दो, हमारे दो - बहुत जगह ऐसा भी है, हम दो हमारे दो, लेकिन बाहर से रोहिंग्या को आने दो, यह कितने दिन चल सकता है। ...(व्यवधान)... हम दो हमारे दो और रोहिंग्या को आने दो। ...(व्यवधान)... पूरे पश्चिमी बंगाल की demography बदल गई। Our internal security is at threat. इसके ऊपर तो चर्चा होनी चाहिए। अगर जनसंख्या के ऊपर हम लोग अंकुश नहीं लगाएंगे, तो कौन सा बड़ा अर्थशास्त्री भारत में आकर सब कुछ बदल देगा। इसके ऊपर तो कुछ करना चाहिए। ...(व्यवधान)... उस पर सहमत हो कर कहना चाहिए ...(व्यवधान)... पार्टी की स्थिति से ऊपर उठकर इस पर कहना चाहिए। ...(व्यवधान)...

MR. CHAIRMAN: Thank you. ...(Interruptions)...

**श्री सामिक भट्टाचार्य:** ऐसे दिन ज्यादा नहीं चल सकते हैं। ...(व्यवधान)... सर, आज पश्चिमी बंगाल की स्थिति बहुत खराब है। आज जो लोग इस डिबेट में पार्टिसिपेट कर रहे हैं, जो लोग इस अर्थव्यवस्था की बात कर रहे हैं, वे एक बार जाकर देखें। सर, मैं फिर विनती करता हूँ कि मैंने जयराम जी के बारे में कुछ गलत शब्द नहीं कहा। मैं जयराम जी का बहुत आदर करता हूँ और यह कहना चाहता हूँ कि जयराम जी सभी के साथ चलें एकदम...(व्यवधान)...

**श्री सभापति:** सामिक जी, आपके मन में यह भावना नहीं आनी चाहिए कि आप ही जयराम जी का आदर करते हैं। नंबर दो, जयराम जी का नाम ही आदरणीय है, जय और राम।

**श्री सामिक भट्टाचार्य:** सर, मैं एक ही शब्द बोल कर अपनी बात को खत्म करूँगा। Only one minute, Sir. Please.

MR. CHAIRMAN: Okay, you have only last one minute to speak.

**श्री सामिक भट्टाचार्य:** सर, पश्चिमी बंगाल में चुनाव हो रहा था, seven phase election था, चार चरण का चुनाव हो गया, लेकिन कांग्रेस की तरफ से एक भी बयान नहीं आया और अचानक fifth phase में जाकर ...

MR. CHAIRMAN: Please take your seat. ...*(Interruptions)*...

SHRI SAMIK BHATTACHARYA: Sir, I want to conclude. Please give me one minute.

MR. CHAIRMAN: Now, time is over please. Thank you, Samik Bhattacharyaji. ...*(Interruptions)*... Now, Dola Senji will have the last word. You have half-a-minute to speak.

**सुश्री दोला सेन:** सर, मैं फिर विनती करती हूँ, मैं सामिक भट्टाचार्य जी को बोलना चाहती हूँ, with due respect, through you, कि अगर Money Bill पर भाषण हो, तो ठीक है, लेकिन law and order is a State subject, उसके ऊपर वे भाषण दे रहे हैं, यह ठीक नहीं है।

### **The Boilers Bill, 2024**

MR. CHAIRMAN: Now, Bill for introduction. Shri Piyush Goyal to move for leave to introduce the Boilers Bill, 2024.

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL): Sir, I move for leave to introduce a Bill to provide for the regulation of boilers, safety of life and property of persons from the danger of explosions of steam-boilers and for uniformity in registration and inspection during manufacture, erection and use of boilers in the country and for matters connected therewith or incidental thereto.

*The question was put and the motion was adopted.*

SHRI PIYUSH GOYAL: Sir, I introduce the Bill.